

**BEFORE  
THE CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**IN THE MATTER OF:** Approval under Regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission Tariff for (1) 765/400 kV, 3\*500 MVA ICT-2 at Raigarh PS (Near Tamnar) alongwith with associated bays, (2) 765/400 kV, 3\*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and (3) 765 kV SIC Champa Pooling Station-Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only under Establishment of Pooling stations at Champa & Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set "B"/ WR1-IPPB) in Western Region for tariff block 2009-14 period.

**PETITIONER**

Power Grid Corporation of India Ltd. (Govt. of India undertaking)

**Registered office:** B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110 016

**Corporate office:** "Saudamini", Plot no.2, Sector-29, Gurgaon -122 001. (Haryana)

Power Grid Corporation of India Ltd., the petitioner in the matter, is filing petition under Regulation-86 for approval of transmission tariff for the above said assets under IPP Generation Projects in Chhattisgarh (Set-B) in Western Region for tariff block 2009-14 period.

In terms of Regulation 3(2) of the Central Electricity Regulatory Commission (Procedure for making of application for determination of tariff, publication of the application and other related matters) Regulations, 2004, copy of complete tariff application is hereby served to the respondents (beneficiaries of **Western, Northern Region & Southern Region**), for information and necessary action in the matter.

The tariff application is hereby served through the nodal officers of the respondents for CERC matters, on the addresses as mentioned below:

**ADDRESSES OF NODAL OFFICERS**

1. MADHYA PRADESH POWER MANAGEMENT COMPANY LTD.  
SHAKTI BHAWAN, RAMPUR  
JABALPUR - 482 008 .  
REPRESENTED BY ITS MD
2. MAHARASHTRA STATE ELECTRICITY DISTRIBUTION CO. LTD.  
PRAKASHGAD, 4TH FLOOR  
ANDHERI (EAST), MUMBAI - 400 052  
REPRESENTED BY ITS MD
3. GUJARAT URJA VIKAS NIGAM LTD.  
SARDAR PATEL VIDYUT BHAWAN,  
RACE COURSE ROAD

VADODARA - 390 007  
REPRESENTED BY ITS CHAIRMAN

4. ELECTRICITY DEPARTMENT  
GOVT. OF GOA  
VIDYUT BHAWAN, PANAJI,  
NEAR MANDVI HOTEL, GOA - 403 001  
REPRESENTED BY ITS CHIEF ENGINEER (ELECTRICAL)
5. ELECTRICITY DEPARTMENT  
ADMINISTRATION OF DAMAN & DIU  
DAMAN - 396 210  
REPRESENTED BY ITS SECRETARY (FIN.)
6. ELECTRICITY DEPARTMENT  
ADMINISTRATION OF DADRA NAGAR HAVELI  
U.T., SILVASSA - 396 230  
REPRESENTED BY ITS SECRETARY (FIN.)
7. CHHATTISGARH STATE ELECTRICITY BOARD  
P.O.SUNDER NAGAR, DANGANIA, RAIPUR  
CHHATTISGAARH-492013  
REPRESENTED BY ITS CHAIRMAN
8. MADHYAPRADESH AUDYOGIK KENDRA  
VIKAS NIGAM (INDORE) LTD.  
3/54, PRESS COMPLEX, AGRA-BOMBAY ROAD,  
INDORE-452 008
9. RAJASTHAN RAJYA VIDYUT PRASARAN NIGAM LIMITED  
VIDYUT BHAWAN, VIDYUT MARG, JAIPUR - 302 005  
REPRESENTED BY ITS CHAIRMAN & OTHERS
10. AJMER VIDYUT VITRAN NIGAM LTD  
400 KV GSS BUILDING ( GROUND FLOOR), AJMER ROAD,  
HEERAPURA, JAIPUR.  
REPRESENTED BY ITS MANAGING DIRECTOR & OTHERS
11. JAIPUR VIDYUT VITRAN NIGAM LTD  
400 KV GSS BUILDING ( GROUND FLOOR), AJMER ROAD,  
HEERAPURA, JAIPUR.  
REPRESENTED BY ITS MANAGING DIRECTOR & OTHERS
12. JODHPUR VIDYUT VITRAN NIGAM LTD  
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HEERAPURA, JAIPUR.  
REPRESENTED BY ITS MANAGING DIRECTOR & OTHERS

13. HIMACHAL PRADESH STATE ELECTRICITY BOARD  
VIDYUT BHAWAN  
KUMAR HOUSE COMPLEX BUILDING II  
SHIMLA-171 004  
REPRESENTED BY ITS CHAIRMAN
14. PUNJAB STATE ELECTRICITY BOARD  
THE MALL, PATIALA - 147 001  
REPRESENTED BY ITS CHAIRMAN
15. HARYANA POWER PURCHASE CENTRE  
SHAKTI BHAWAN, SECTOR-6  
PANCHKULA (HARYANA) 134 109  
REPRESENTED BY ITS S.E. / C & R-1
16. POWER DEVELOPMENT DEPTT.  
GOVT. OF JAMMU & KASHMIR  
MINI SECRETARIAT, JAMMU  
REPRESENTED BY ITS COMMISSIONER
17. UTTAR PRADESH POWER CORPORATION LTD.  
(FORMARLY UTTAR PRADESH STATE ELECTRICITY BOARD)  
SHAKTI BHAWAN, 14, ASHOK MARG  
LUCKNOW - 226 001  
REPRESENTED BY ITS CHAIRMAN
18. DELHI TRANSCO LTD  
SHAKTI SADAN, KOTLA ROAD,  
NEW DELHI-110 002  
REPRESENTED BY ITS CHAIRMAN
19. BSES YAMUNA POWER Ltd,  
BSES BHAWAN, NEHRU PLACE,  
NEW DELHI.  
REPRESENTED BY ITS CEO
20. BSES RAJDHANI POWER Ltd,  
BSES BHAWAN, NEHRU PLACE,  
NEW DELHI  
REPRESENTED BY ITS CEO

21. NORTH DELHI POWER Ltd,  
POWER TRADING & LOAD DISPATCH GROUP  
CENNET BUILDING,  
ADJACENT TO 66/11 kV PITAMPURA-3  
GRID BUILDING, NEAR PP JEWELLERS  
PITAMPURA, NEW DELHI - 110034  
REPRESENTED BY ITS CEO
22. CHANDIGARH ADMINISTRATION  
SECTOR -9, CHANDIGARH.  
REPRESENTED BY ITS CHIEF ENGINEER
23. UTTARAKHAND POWER CORPORATION LTD.  
URJA BHAWAN  
KANWALI ROAD  
DEHRADUN.  
REPRESENTED BY ITS MANAGING DIRECTOR
24. NORTH CENTRAL RAILWAY  
ALLAHABAD.  
REPRESENTED BY CHIEF ELECTRICAL DISTRIBUTION ENGINEER
25. NEW DELHI MUNICIPAL COUNCIL  
PALIKA KENDRA, SANSAD MARG,  
NEW DELHI-110002  
REPRESENTED BY CHAIRMAN
26. KARNATAKA POWER TRANSMISSION CORPORATION LTD. (KPTCL),  
KAVERI BHAVAN, BANGALORE – 560 009  
REPRESENTED BY ITS CHAIRMAN
27. TRANSMISSION CORPORATION OF ANDHRA PRADESH LTD. (APTRANSCO),  
VIDYUT SOUDHA, HYDERABAD – 500 082  
REPRESENTED BY ITS CHAIRMAN
28. KERALA STATE ELECTRICITY BOARD (KSEB)  
VAIDYUTHI BHAVANAM  
PATTOM, THIRUVANANTHAPURAM – 695 004  
REPRESENTED BY ITS CHAIRMAN
29. TANGEDCO  
NPKRR MAALIGAI, 800, ANNA SALAI  
CHENNAI – 600 002  
REPRESENTED BY ITS CHAIRMAN

30. ELECTRICITY DEPARTMENT  
GOVT OF PONDICHERRY,  
PONDICHERRY - 605001  
REPRESENTED BY ITS CHIEF SECRETARY
  
31. EASTERN POWER DISTRIBUTION COMPANY OF  
ANDHRA PRADESH LIMITED (APEPDCL)  
APEPDCL, P&T COLONY, SEETHMMADHARA, VISHAKHAPATNAM  
ANDHRA PRADESH,  
REPRESENTED BY ITS MANAGING DIRECTOR
  
32. SOUTHERN POWER DISTRIBUTION COMPANY  
OF ANDHRA PRADESH LIMITED (APSPDCL)  
SRMIVASASA KALYANA MANDAPAM BACKSIDE,  
TIRUCHANOUR ROAD, KESAVAYANA GUNTA,  
TIRUPATI-517 501,  
CHITTOOR DISTRICT, ANDHRA PRADESH  
REPRESENTED BY ITS MANAGING DIRECTOR
  
33. CENTRAL POWER DISTRIBUTION COMPANY  
OF ANDHRA PRADESH LIMITED (APCPDCL)  
CORPORATE OFFICE, MINT COMPOUND,  
HYDERABAD - 500 063  
ANDHRA PRADESH  
REPRESENTED BY ITS MANAGING DIRECTOR
  
34. NORTHERN POWER DISTRIBUTION COMPANY  
OF ANDHRA PRADESH LIMITED (APNPDCL)  
OPP. NIT PETROL PUMP  
CHAITANYAPURI, KAZIPET,  
WARANGAL - 506 004  
ANDHRA PRADESH  
REPRESENTED BY ITS MANAGING DIRECTOR
  
35. BANGALORE ELECTRICITY SUPPLY COMPANY LTD.,  
(BESCOM), CORPORATE OFFICE,  
K. R. CIRCLE, BANGALORE - 560 001  
KARNATAKA  
REPRESENTED BY ITS MANAGING DIRECTOR
  
36. GULBARGA ELECTRICITY SUPPLY COMPANY LTD., (GESCOM)  
STATION MAIN ROAD, GULBURGA  
KARNATAKA  
REPRESENTED BY ITS MANAGING DIRECTOR
  
37. HUBLI ELECTRICITY SUPPLY COMPANY LTD., (HESCOM)  
NAVANAGAR, PB ROAD

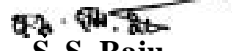
HUBLI, KARNATAKA  
REPRESENTED BY ITS MANAGING DIRECTOR

38. MESCOM CORPORATE OFFICE,  
PARADIGM PLAZA, AB SHETTY CIRCLE  
MANGALORE – 575 001, KARNATAKA  
REPRESENTED BY ITS MANAGING DIRECTOR
39. CHAMUNDESWARI ELECTRICITY SUPPLY CORPORATION LTD., (CESC)  
# 927, L J AVENUE GROUND FLOOR,  
NEW KANTHARAJ URS ROAD SARASWATIPURAM,  
MYSORE – 570 009, KARNATAKA  
REPRESENTED BY ITS MANAGING DIRECTOR
40. R. K. M. POWER LIMITED  
147, GITANJALI NAGAR, AVANTI VIHAR,  
SECTOR-I, RAIPUR (C.G.) – 492004  
REPRESENTED BY ITS CHAIRMAN
41. ATHENA CHHATTISGARHPower PVT. LTD.  
7-1-24 B BLOCK, 5<sup>TH</sup> FLOOR, "ROXANA TOWERS",  
GREENLANDS, BEGUMPET, HYDERABAD-500016  
REPRESENTED BY ITS CHAIRMAN
42. JINDAL POWER LIMITED  
POST BOX NO. – 16,  
KHARSIA ROAD, RAIGARH – 496001  
REPRESENTED BY ITS CHAIRMAN
43. SKS POWER GENERATION (CHHATTISGARH) LTD.  
501 B, ELEGANT BUSINESS PARK, ANDHERI KURLA ROAD,  
J. B. NAGAR, ANDHERI(E), MUMBAI – 400059  
REPRESENTED BY ITS CHAIRMAN
44. KORBA WEST POWER CO. LTD.  
2<sup>ND</sup> FLOOR, CENTRUM PLAZA, GOLF COURSE ROAD,  
SECTOR – 53, GURGAON – 122002  
REPRESENTED BY ITS CHAIRMAN
45. KSK MAHANADI POWER COMPANY LTD.  
8-2/293/82/A/431/A, ROAD NO. 22, JUBILEE HILLS,  
HYDERABAD – 500033  
REPRESENTED BY ITS CHAIRMAN
46. BHARAT ALUMINIUM CO. LTD,  
CORE – 6, SCOPE OFFICE COMPLEX,  
LODI ROAD, NEW DELHI – 110003  
REPRESENTED BY ITS CHAIRMAN

47. VISA POWER LTD.  
HUL BUILDING, 2<sup>ND</sup> FLOOR, 9,  
SHAKESPEARE SARANI, KOLKATA – 700071  
REPRESENTED BY ITS CHAIRMAN
48. GMR CHHATISGARH ENERGY PVT. LTD.  
10TH FLOOR TOWER, D BLOCK,  
KNOWLEDGE PARK, 4/1, BANNERGHATTA ROAD,  
NEAR DAIRY CIRCLE, BANGALORE-560029  
REPRESENTED BY ITS CHAIRMAN
49. D. B. POWER LTD.  
PLOT NO.-813, PHASE-V,  
UDYOG VIHAR, GURGAON-122016  
REPRESENTED BY ITS CHAIRMAN

Kindly acknowledge the receipt.

**PETITIONER**  
**POWER GRID CORPORATION OF INDIA LTD.**  
**REPRESENTED BY**

  
**S. S. Raju**

**Dy. GENERAL MANAGER (COMMERCIAL)**

**GURGAON**  
**DATED: 14.11.2013**





**BEFORE  
THE CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**PETITION NO.: .....**

**IN THE MATTER OF:** Approval under Regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission Tariff for (1) 7651400 kV, 3\*500 MVA ICT-2 at Raigarh PS (Near Tamnar) alongwith with associated bays, (2) 7651400 kV, 3\*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and-(3) 765 kV SIC Champa Pooling Station-Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only under Establishment of Pooling stations at Champa & Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set "B"/ WR1-IPPB) in Western Region for tariff block 2009-14 period.

**---PETITIONER**

(Govt. of India undertaking)

**Registered office:** B-9, Qutab Institutional Area,  
Katwaria Sarai, New Delhi 110 016 and

**Corporate office:** "Szudamini", Plot no.2,  
Sector-29, Gurgaon -122 001. ( Haryana)

**MADHYA PRADESH POWER MANAGEMENT COMPANY LTD.**

SHAKTI BHAWAN, RAMPUR

JABALPUR - 482 008

REPRESENTED BY ITS MD

And Others

**--RESPONDENTS**

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Filed by  
Power Grid Corporation of India Ltd.

Represented by

  
S. S. Raju

Dy. General Manager (Commercial)

Gurgaon

Dated: 12.11.2013



**BEFORE  
THE CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**PETITION NO.: .....**

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Power Grid Corporation of India Ltd.  
(Govt. of India undertaking)

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Katwaria Sarai, New Delhi 110 016 and  
**Corporate office:,"Saudamini" ,Plot no.2,  
Sector-29, Gurgaon -122,001. ( Haryana)**

**--PETITIONER**

MADHYA PRADESH POWER MANAGEMENT COMPANY LTD.  
SHAKTI BHAWAN, RAMPUR  
JABALPUR - 482 008  
REPRESENTED BY ITS MD  
And Others

**--RESPONDENTS**

**To**

The Secretary  
Central Electricity Regulatory Commission  
New Delhi. 110 001  
Sir,

The application filed under Regulation 86 of CERC (Conduct of Business) Regulation, 1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission tariff from DOCO to 31.03.2014 may please be registered.

**Filed by  
Power Grid Corporation of India Ltd.  
Represented by**

  
**S. S. Raju**

**Dy. General Manager (Commercial)**

**Gurgaon  
Dated:12.11.2013**



**BEFORE  
THE CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**PETITION NO.: .....**

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SHAKTI BHAWAN, RAMPUR  
JABALPUR - 482 008  
REPRESENTED BY ITS MD  
And Others

**--RESPONDENTS**

**MEMO OF PARTIES**

**POWER GRID CORPORATION OF INDIA LTD.**

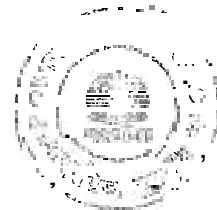
**--PETITIONER**

VERSUS

1. MADHYA PRADESH POWER MANAGEMENT COMPANY LTD.  
SHAKTI BHAWAN, RAMPUR  
JABALPUR - 482 008  
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REPRESENTED BY ITS CHAIRMAN



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REPRESENTED BY ITS MANAGING DIRECTOR & OTHERS



11. 11.2

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25. NEW DELHI MUNICIPAL COUNCIL  
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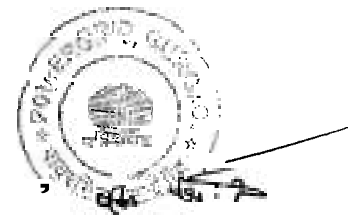
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GOVT OF PONDICHERRY,  
PONDICHERRY - 605001  
REPRESENTED BY ITS CHIEF SECRETARY



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ANDHRA PRADESH,  
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K. R. CIRCLE, BANGALORE – 560 001  
KARNATAKA  
REPRESENTED BY ITS MANAGING DIRECTOR
36. GULBARGA ELECTRICITY SUPPLY COMPANY LTD., (GESCOM)  
STATION MAIN ROAD, GULBURGA  
KARNATAKA  
REPRESENTED BY ITS MANAGING DIRECTOR
37. HUBLI ELECTRICITY SUPPLY COMPANY LTD., (HESCOM)  
NAVANACAR, PB ROAD  
HUBLI, KARNATAKA  
REPRESENTED BY ITS MANAGING DIRECTOR
38. MESCOM CORPORATE OFFICE,  
PARADIGM FLAZA, AB SHETTY CIRCLE  
MANGALORE – 575 001, KARNATAKA



REPRESENTED BY ITS MANAGING DIRECTOR

39. CHAMUNDESWARI ELECTRICITY SUPPLY CORPORATION LTD., (CESC)  
# 927, L J AVENUE GROUND FLOOR,  
NEW KANTHARAJ URS ROAD SARASWATIPURAM,  
MYSORE – 570 009, KARNATAKA  
REPRESENTED BY ITS MANAGING DIRECTOR
40. R. K. M. POWER LIMITED  
147, GITANJALI NAGAR, AVANTI VIHAR,  
SECTOR-I, RAIPUR (C.G.) – 492004  
REPRESENTED BY ITS CHAIRMAN
41. ATHENA CHHATTISGARH POWER PVT. LTD.  
7-1-24 B BLOCK, 5<sup>TH</sup> FLOOR, "ROXANA TOWERS",  
GREENLANDS, BEGUMPET, HYDERABAD-500016  
REPRESENTED BY ITS CHAIRMAN
42. JINDAL POWER LIMITED  
POST BOX NO. – 16,  
KHARSIA ROAD, RAIGARH – 496001  
REPRESENTED BY ITS CHAIRMAN
43. SKS POWER GENERATION (CHHATTISGARH) LTD.  
501 B, ELEGANT BUSINESS PARK, ANDHERI KURLA ROAD,  
J. B. NAGAR, ANDHERI(E), MUMBAI – 400059  
REPRESENTED BY ITS CHAIRMAN
44. KORBA WEST POWER CO. LTD.  
2<sup>ND</sup> FLOOR, CENTRUM PLAZA, GOLF COURSE ROAD,  
SECTOR – 53, GURGAON -- 122002  
REPRESENTED BY ITS CHAIRMAN
45. KSK MAHANADI POWER COMPANY LTD.  
8-2/293/82/A/43 I/A, ROAD NO. 22, JUBILEE HILLS,  
HYDERABAD – 500033  
REPRESENTED BY ITS CHAIRMAN
46. VISA POWER LTD.  
HUL BUILDING, 2<sup>ND</sup> FLOOR, 9,  
SHAKESPEARE SARANI, KOLKATA – 700071  
REPRESENTED BY ITS CHAIRMAN
47. D. B. POWER LTD.  
PLOT NO.-813, PHASE-V,  
UDYOG VIHAR, GURGAON-122016  
REPRESENTED BY ITS CHAIRMAN



28.04.2014



48. TRN ENERGY PVT. LTD.

4735122, GROUND FLOOR,  
PRAKASHDEEP BUILDING ANSARI ROAD,  
DARYA GANJ, NEW DELHI - 110 002

--- RESPONDENTS

Filed by  
Power Grid Corporation of India Ltd.  
Represented by

  
S. S. Raju

Dy. General Manager (Commercial)

Gurgaon

Dated: 12.11.2013





हरियाणा HARYANA

30AA 425229

BEFORE  
THE CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI

PETITION NO.: .....

**IN THE MATTER OF:** Approval under Regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission Tariff for (1) 765/400 kV, 3\*500 MVA ICT-2 at Raigarh PS (Near Tamnar) alongwith with associated bays, (2) 765/400 kV, 3\*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and (3) 765 kV S/C Champa Pooling Station-Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only under Establishment of Pooling stations at Champa & Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set "B"/ WR1-IPPB) in Western Region for tariff block 2009-14 period.

Power Grid Corporation of India Ltd.  
(Govt. of India undertaking)

---PETITIONER

Registered office: B-9, Qutab Institutional Area,  
Katiwaria Sarai, New Delhi 110 016 and  
Corporate office: "Saudamini", Plot no.2,  
Sector-29, Gurgaon -122 001. (Haryana)



MADHYA PRADESH POWER MANAGEMENT COMPANY LTD.  
SHAKTI BHAWAN, RAMPUR  
JABALPUR - 482 008  
REPRESENTED BY ITS MD  
And Others



---RESPONDENTS

**Affidavit verifying the Petition**

I, S. Raju, S/O Shri S. B. Raju, working as Deputy General Manager (Commercial) in the Powergrid

Handwritten signature and initials.

Corporation of India Ltd., having its registered Office at B-9, Institutional Area, Katwaria Sarai, New Delhi-110 016, do hereby solemnly affirm and state as under:-

1. I am the Dy. General Manager (Commercial) of Power Grid Corporation of India Ltd., the representative of the Petitioner in the above matter, and am duly authorized to make this affidavit.
2. I submit that the enclosed tariff Petition is being filed for determination of tariff for (1) 7651400 kV, 3\*500 MVA ICT-2 at Raigarh PS (Near Tamhar) alongwith with associated bays, (2) 7651400 kV, 3\*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and (3) 765 kV SIC Champa Pooling Station-Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only under Establishment of Pooling stations at Champa & Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set "B"/ WRI-IPPB) in Western Region for tariff block 2009-14 period.
3. I submit that no other tariff Petition except this Petition has been filed directly or indirectly for approval of tariff for (1) 7651400 kV, 3\*500 MVA ICT-2 at Raigarh PS (Near Tamnar) alongwith with associated bays, (2) 765/400 kV, 3\*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and (3) 765 kV SIC Champa Pooling Station-Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only under Establishment of Pooling stations at Champa & Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set "B"/ WRI-IPPB) in Western Region for tariff block 2009-14 period.
4. The statements made in the tariff Petition herein are based on petitioner company's official records maintained in the ordinary course of business and I believe them to be true and correct.
5. The documents attached with the petition are legible copies and duly attested by me.

  
(DEPONENT)

#### VERIFICATION

Solemnly affirmed at Gurgaon on this 12 day of November 2013 that the contents of the above affidavit are true to my knowledge and belief and no part of it is false and nothing material has been concealed there from.

  
(DEPONENT)



ATTESTED

MAHENDER S. PUNIA  
ADVOCATE & NOTARY  
DISTT GURGAON (Haryana) India

12 NOV 2013

**BEFORE  
THE CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**PETITION NO.: .....**

**IN THE MATTER OF:** Approval under Regulation-86 of CEKC (Conduct of Business) Regulations' 1999 and CERC (Terms and Conditions of Tariff) Regulations' 2009 for determination of Transmission Tariff for (1) 7651400 kV, 3\*500 MVA ICT-2 at Raigarh PS (Near Tamnar) alongwith with associated bays, (2) 7651400 kV, 3\*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and (3) 765 kV SIC Champa Pooling Station-Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only under Establishment of Pooling stations at Champa & Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set "B"/ WRI-IPPB) in Western Region for tariff block 2009-14 period.

**Power Grid Corporation of India Ltd.**

(Govt. of India undertaking)

**Registered office:** B-9, Qutab Institutional Area,

Katwaria Sarai, New Delhi 110 016 and

**Corporate office:** "Saudamini", Plot no.2,

Sector-29, Gurgaon -122 001. (Haryana)

**--PETITIONER**

**MADHYA PRADESH POWER MANAGEMENT COMPANY LTD.**

SHAKTI BHAWAN, RAMPUR

JABALPUR - 482 008

REPRESENTED BY ITS MD

And Others

**--RESPONDENTS**

To

The Hon'ble Chairman and

his Companion Members of The Hon'ble CERC

The Humble application filed by the Petitioner

**MOST RESPECTFULLY SHOWETH**

- 1) The Petitioner herein, Power Grid Corporation of India Ltd. is a Government Company within the meaning of Companies Act, 1956. The Petitioner is also discharging the statutory functions under various applicable provisions, including in particular section 28 and 38 of the Electricity Act, 2003. In exercise of powers under sub-section (1) of section 38(1) the Electricity Act 2003, the Government of India has declared the Petitioner herein as the Central Transmission Utility.
- 2) That, Hon'ble Commission have notified CERC (Terms and Conditions of Tariff) Regulations, 2009, in accordance with which tariff based on capital cost of the transmission projects shall be determined. These Regulations have come in to force on 1.4.2009 and shall remain in force for a period of 5 years, unless reviewed earlier or extended by the Hon'ble Commission.
- 3) **Approval of the Scheme**  
That the petitioner has been entrusted with the implementation of Establishment of Pooling stations at Champa and Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set "B"/ WRI-IPPB) in Western Region. Investment approval for the said system was accorded by Board of Directors of POWERGRID vide Memorandum C/CP/Chhattisgarh-IPP dtd. 31.05.2011 at an estimated cost of Rs.



1961.87 crore including IDC of Rs. 125.72 crs. (based on 4 Quarter, 2010 price level). **Encl-1,**  
~~page 20 to 25~~

The Schematic diagram of the same is attached hereto as Encl. - 2, (page <sup>26</sup>.....).

Broad scope of the project is given below:

**Transmission line**

1. Champa Pooling Station – Raipur Pooling Station 765kV D/C line -150 km
2. Raigarh Pooling Station (near **Kotra**) – Raigarh Pooling Station (near Tamnar) 765kV D/C line - 50 km
3. Champa Pooling Station – Dharamjaygarh/ near Korba Switching Station 765kV S/C line - 50 km
3. Raigarh Pooling Station (near Kotra) – Champa Pooling Station -105 km 765kV SIC line

**Substation**

- 1 Establishment of 765/400 kV, 6x1500 MVA Champa Pooling Station
  2. Establishment of 765/400 kV, 3x1500 MVA Raigarh Pooling Station (near Tamnar)
  3. Bay extensions at 765/400kV Raigarh Pooling Station (near Kotra), 765kV Raipur Pooling Station and Dharamjaygarh Pooling Station
- 4) Long Term Access Agreement has been entered into between the Petitioner and IPPs situated in Chhattisgarh on 24.02.2010. The petitioner had approached CERC for Regulatory Approval of High Capacity Power Transmission Corridors (including the system under consideration/assets covered in the instant petition) for which approval was granted by Hon’ble Commission vide order dtd. 31.05.2010. Thereafter, Investment approval for the said system was accorded by Board of Directors of POWERGRID vide Memorandum C/CP/Chhattisgarh-IPP dtd. 31.05.2011 at an estimated cost of Rs. 1961.87 crore including IDC of Rs. 125.72 crs. (based on 4<sup>th</sup> Quarter, 2010 price level). The Transmission System associated with Establishment of Pooling stations at Raigarh Champa and Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set “B”/ WRI-IPPB) in Western Region was also discussed and agreed by the beneficiaries for implementation by POWERGRID in the 14<sup>th</sup> WRPC held on 19.08.2010. A copy whereof is attached hereto Encl. - 3, (Page ~~27~~.....to~~32~~.....).

5) Petitioner has already filed petition for the assets as mentioned below:

S.No	Asset	Anticipated /Notional DOCO	Actual DOCO	Covered in Pet. No.
1.	Raigarh PS (Near Kotra) – Raigarh PS (near Tamnar) 765 kV D/C T/L with associated bays - Asset I	01.10.2013	01.11.2013	166/TT/2013
2.	765/400 kV 1500 MVA Auto-Transformer and 765 kV 4*80 MVar Bus Reactor at Raigarh (near Tamnar) – Asset II	01.10.2013	01.11.2013	166/TT/2013

6) Implementation Schedule

That details of asset covered in this petition under IPP Generation Projects in Chhattisgarh (Part B, DPR-II) in Western Region is as below:



S.No	Details of assets as per Petition being filed	Anticipated DOCO as per Auditor's Certificate	Revised Ant. DOCO for claiming tariff
1.	Asset I : 7651400 kV, 3*500 MVA ICT-2 at Raigarh PS (Near Tamnar) alongwith with associated bays	01.12.2013	No change
2.	Asset II : 7651400 kV, 3*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays	01.01.2014	No change
3.	Asset III : 765 kV SIC Champa Pooling Station-Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only	01.01.2014	01.02.2014 "

As per Investment Approval the project is scheduled to be commissioned by May '2014 i.e. DOCO as 01.06.2014. All the assets covered under the instant Petition are anticipated to be commissioned with in the approved schedule.

**Regulation 15: Return on equity**

(1) Return on equity shall be computed in rupee terms, on the equity base determined in accordance with regulation 12.

(2) Return on equity shall be computed on pre-tax basis at the base rate of 15.5% to be grossed up as per clause (3) of this regulation:

Provided that in case of projects commissioned on or after 1<sup>st</sup> April, 2009, an additional return of 0.5% shall be allowed if such projects are completed within the time line specified in Appendix-11.

- (3) .....
- (4) .....

Appendix-II

Time line for completion of projects :

- The completion time schedule shall be reckoned from the date of investment approval by the Board (of the generating company or the transmission licensee), or the CCEA clearance as the case may be, up to the date of commercial operation of the units or block or element of the transmission project as applicable.
- The time schedule has been indicated in months in the following paragraphs and tables:

C. Transmission Schemes

Qualifying time schedule in months

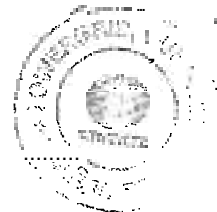
e- **765 kV SIC Transmission Line in Plain area is 30 months**

I- New **765 kV AC Sub-Station in Plain area is 30 months**

The element covered in this project i.e. (plain terrain), Asset I: 7651400 kV, 3\*500 MVA ICT-2 at Kaigarh PS (Near Tamnar) alongwith with associated bays, Asset II: 7651400 kV, 3\*500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and Asset III: 765 kV SIC Champa Pooling Station-Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only

For Asset I & II the qualified time schedule for which has been stipulated as 30 months in the Appendix-II to the Regulations.

For Asset: III: the qualified time schedule for which has been stipulated as 30 months in the Appendix-II to the Regulations.



For **Asset I (Chhattisgarh Part-B Petition 1/ Petition No. 166/TT/2013)**: Raigarh PS (Near Kotra) – Raigarh PS (near Tamnar) 765 kV D/C T/L with associated bays, the qualified time schedule for which has not been stipulated in the Appendix-II to the Regulations.

It is submitted that CERC Tariff Regulations 2009 does not provide **timeline** for claiming 0.5% additional ROE in respect of 765 kV DIC transmission line. Petitioner had filed Miscellaneous Petition No. 19212010 before Hon'ble Commission, wherein petitioner had requested CERC to allow **timeline** of 36 months in respect of 765 kV D/C Transmission Line. Hon'ble Commission vide order dtd. 31.01.2012 in petition no. 19212010 has mentioned that Petitioner should again approach CERC with **sufficient** data for justification of 36 months timeline. Petitioner is in process of approaching CERC again with sufficient data for fixing the **timeline** of 36 months for construction of 765 kV D/C Transmission Line. Accordingly, claim has been made for 0.5% add. ROE in the petition. Hon'ble Commission may kindly allow the add. ROE as claimed in the petition.

The aforesaid Asset (**Asset I- Chhattisgarh Part-B Petition 1**) is anticipated to be completed within 36 months from the date of investment approval and therefore, the project qualifies for additional ROE of 0.5% under Regulation 15(2) of CERC (Terms and conditions of Tariff) Regulations, 2009. Accordingly, the tariff under this petition is based on pre-tax ROE of 18.044% inclusive of MAT @ 11.33% ( Base rate-10%, surcharge- 10%, cess-3%) being applicable for the year 2008-09. The grossed up pre-tax rate of ROE of 16 % ( 15.5+0.5) works out to 18.044 % (grossed up at 11.33% of MAT Rate).

#### 7) **Completion Cost**

That the present petition covers determination of tariff based on actual expenditure incurred upto DOCO and projected additional capitalization to be incurred from DOCO to 31.03.2014 and FY 2014-15 of the assets covered under the current petition. The details of apportioned approved cost, cost as on DOCO and estimated /projected additional capitalization to be incurred of various assets covered in this petition are summarized below:

(Rs in Lakhs)

Sl No	Name of the asset	Apportioned approved cost as per FR	Estimated Exp. Up to Ant. DOCO	Estimated Exp. For FY 13-14	Estimated Exp. For FY 14-15	Total Est. Expenditure
1.	Asset I	6055.26	3059.37	1413.84	436.30	4909.51
2.	Asset II	6081.19	3429.43	1368.91	575.15	5373.49
3.	Asset III	11986.97	11787.58	1417.14	947.41	14152.13

A copy of auditor's certificates in respect of the assets covered in this petition are enclosed herewith as Encl-4 (page 33. to 38.).

There is no cost over run in comparison to apportioned approved cost in case of Asset-I & Asset-11, however marginal cost overrun is seen in respect of Asset-111. The cost variation is mainly due to lower/higher award cost received in competitive bidding as compared to initial estimates. The reasons for item wise cost variation between approved cost (FR) and actual cost as on DOCO are explained in detail in Form-5B. Initial spares may please be allowed for the respective assets as claimed considering the total ceiling limit of the overall project.

That the admissibility of additional capital expenditure (Add.-cap.) proposed during 2009-14 is to be dealt in accordance with the provisions of regulation 9(1), the extract of clause 9(1) of regulation 2009 is reproduced as under:



१५.०५.१३

**"Additional Capitalization"**

The capital expenditure incurred or projected to be incurred, on the following counts within the original scope of work, after the date commercial operation and up to the cut-off date may be admitted by the Commission, subject to prudence check:

- (i) Undischarged liabilities
- (ii) .....
- (iii) .....
- (iv) .....
- (v) .....

Provided that the details of works included in the original scope of work along with estimates of expenditure, undischarged liabilities and the works deferred for execution shall be submitted along with the application for determination of tariff.

7.1 The additional Capitalization incurred /projected to be incurred in the contextual assets is mainly on account of provisional price variation payments, final/Retention Payments, Hon'ble Commission is prayed to award the same. The details of add cap is also mentioned in form 9 of the respective assets.

**8.0) TRANSMISSION TARIFF**

8.1 The tariff for block 2009-2014 has been worked out as per CERC (Terms and Conditions of Tariff) Regulations, 2009, issued vide notification dated. 19.01.2009. In the present petition the transmission tariff has been calculated taking actual expenditure upto DOCO and projected additional capitalization from DOCO to 31.03.2014. Calculations for working out the tariff along with supporting documentation are attached hereto as **Encl.- 5, ( page 39 to 117.)**

The annual transmission tariff for the tariff period 2009-14 is summarized as below:

( Rs in Lakhs )

SI No	Name of the asset	2009-10	2010-11	2011-12	2012-13	2013-14 (pro-rata)
1.	Asset-I (DOCO: Ant. 01.12.2013)	-	-	-	-	256.00
2.	Asset-II (DOCO: Ant. 01.01.2014)	-	-	-	-	214.46
3.	Asset-I (DOCO: Ant. 01.01.2014) (Revised Ant. DOCO 01.02.2014)	-	-	-	-	365.95*

\*The tariff for the period 2013-14 has been worked out (for revised anticipated DOCO) by taking pro-rata of the tariff calculated in forms based-on anticipated DOCO as per Auditor Certificate

8.2 Depreciation for 2009-14 period has been calculated as per straight line method and rates as specified in appendix III of the Regulation 2009 and these details are provide in Form-11.

8.3 That, it is submitted in the Tariff indicated at 8.1 above, the ROE has been calculated @ 18.044 % (including additional ROE of 0.5 % on account of timely completion of the element) based on the rate notified by the Hon'ble Commission as per illustration under regulation 15 (4) (i) of the CERC (Terms and Conditions of Tariff) Regulations, 2009. It is further submitted that the above rate 'of 18.044 % is based on the MAT rate of 11.33 % being applicable for the year 2008-09.





That further in line with the amendment dated 21.06.2011 to Regulation 15 of the Principal Tariff Regulation dated 19.01.2009, the petitioner shall be allowed to recover the shortfall or refund the excess Annual Fixed Charges, on account of rate of Return on Equity due to change in applicable Minimum Alternate/Corporate Income Tax rate as per the Income Tax Act, 1961 (as amended from time to time) of the respective financial year directly without making any application before the Commission. Further, Annual Fixed charges with respect to Tax rates applicable shall be trued up in accordance with Regulation 6 of the Principal Regulations

- 8.4 The transmission charges at para 8.1 above is inclusive of O&M expenses for the project derived based on the norms for O&M expenditure as specified under regulation 19(g) of the tariff regulations for block 2009-14. It is the understanding of the petitioner that these norms for O&M expenditure been arrived by the Hon'ble commission after considering (i) normalized actual O&M expenses of the petitioner on its various projects in various regions during the year 2003-04, 2004-05, 2005-06, 2006-07, 2007-08, (ii) the base norms so arrived is escalated at 5.72% per annum to arrive at norms for years of tariff period 2009-14, (iii) and also wage hike of 50% on account of pay revision of the employees of Public Sector Undertakings. It is submitted that the wage revision of the employees of the petitioner company has already been done. The petitioner may approach the Commission for additional manpower cost on account of wage revision (if, any) during the tariff block 2009-14 for claiming in the tariff.

Petitioner submits that the License fee has been a new component of cost to the Transmission license under O&M stage of the project and has become incidental to the petitioner / CTU only from 2008-09. It is therefore submitted that License fee shall be recovered separately from the respondents as per CERC (Terms and Conditions on Tariff) (Third Amendment), Regulations, 2012 issued vide date 31.12.2012, para 13 "Addition of New Regulation to the Principal Regulations 42A. (1) (b)."


- 8.5 The Transmission Charges and other related Charges indicated at para 8 above, is exclusive of incentive, late payment surcharge, FERV, any statutory taxes, levies, duties, cess, filing fees, license fee or any other kind of imposition (s) and/ or other surcharges etc. whatsoever imposed / charged by any Government (Central/State) and / or any other local bodies/authorities/regulatory authorities in relation to transmission of electricity, environmental protection, and/or in respect of any of its installation associated with the Transmission System and the same shall be borne and additionally paid by the respondent(s) to the petitioner and the same shall be charged, billed separately by the petitioner on the respondents.

- 8.6 Service tax on transmission has been put in the negative list w.e.f. 01.04.2012 and accordingly the Transmission Charges indicated at para 8.1 above, is exclusive of Service Tax and the same shall be borne and additionally paid by the respondent(s) to the petitioner and the same shall be charged, billed separately by the petitioner if at any time the transmission charges is withdrawn from the negative list.

- 8.7 That Interest on Loan has been calculated on the basis of rate prevailing as on DOCO. The change in Interest rate due to floating rate of interest applicable, if any, for the project needs to be claimed / adjusted over the tariff block of 05 years directly from / with the beneficiaries as was being followed during the tariff block 2004-09.

#### 9.0 Sharing of Transmission Charges

Tariff for Transmission of Electricity (Annual Fixed Cost) as per para 8.1 of petition shall be recovered on monthly basis and the billing collection and disbursement of Transmission Charges shall be governed by provision of CERC (sharing of interstate Transmission Charges and Losses) Regulations, 2010.

 24.04.2012

**The Petitioner submits that the Encl.-1 to Encl.-5 may please be treated as integral part of this petition.**

**PRAYER**

It is respectfully prayed that the Hon'ble Commission may be pleased to

- 1) Approve the Transmission Tariff for the assets covered under this petition, as per para -8.1 above. The billing shall be done from the actual date of commercial operation.
- 2) Approve the Additional Capitalisation incurred / projected to be incurred.
- 3) Approve the Additional ROE as claimed in the Petition.
- 4) Allow the petitioner to recover the shortfall or refund the excess Annual Fixed Charges, on account of Return on Equity due to change in applicable Minimum ~~Alternate~~/Corporate Income Tax rate as per the Income Tax Act, 1961 ( as amended from time to time) of the respective financial year directly without making any application before the Commission.
- 5) Approve the reimbursement of expenditure by the beneficiaries towards petition filing fee, and publishing of notices in newspapers in terms of Regulation 42 CERC (Terms and Conditions of Tariff) Regulations,2009, and other expenditure ( if any) in relation to the filing of petition.
- 6) Allow the petitioner to bill and adjust impact on Interest on Loan due to change in Interest rate on account of floating rate of interest applicable during 2009-14 period, if any, from the respondent.
- 7) Allow the Petitioner to bill and recover Service tax on Transmission Charges separately from the respondents, if at any time service tax on transmission is withdrawn from negative list at any time in future.
- 8) Allow the petitioner to bill and recover Licensee fee separately from the respondents as per CERC (Terms and Conditions on Tariff) (Third Amendment), Regulations, 2012 issued vide date 31.12.2012, para 13 "Addition of New Regulation to the Principal Regulations 42A. (1) (b)."
- 9) Allow provisional tariff in accordance with clause (3) of Regulation 5 Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 (First and Second Amendment).
- 10) Allow the petitioner to bill Tariff from actual DOCO.
- 11) The variation between the approved cost and the anticipated completion cost may kindly be looked into at project level-when the entire scope of the project is commissioned and tariff may be allowed as claimed in the current petition.  
and pass such other relief as Hon'ble Commission deems fit and appropriate under the circumstances of the case and in the interest of justice.

**FILED BY  
POWER GRID CORPORATION OF INDIA LTD.  
REPRESENTED BY**

**Dy. GENERAL MANAGER (COMMERCIAL)**

GURGAON:  
DATED: 12.11.2013



पावर ग्रिड कारपोरेशन ऑफ इंडिया लिमिटेड  
(भारत सरकार का उद्यम)  
POWER GRID CORPORATION OF INDIA LIMITED  
(A Government of India Enterprise)



केन्द्रीय कार्यालय : "सौदामिनी" प्लॉट सं. 2, सेक्टर-29, गुरुगाँव-122 001, हरियाणा  
फोन : 0124-2571700-719, फैक्स : 0124-2571780, 0124-2571761 तार 'नेटग्रिड'  
Corporate Office : "Saudamini" Plot No. 2, Sector-29, Gurgaon-122 001, Haryana  
Tel. : 0124-2571700-719, Fax: 0124-2571780, 0124-2571761 Gram : 'NATGRID'

संख्या/Ref. No. C/CP/Chhattisgarh-IPP

Date: 31<sup>st</sup> May, 2011

**MEMORANDUM**

Sub: Establishment of **Pooling** stations at Charnpa and Raigarh (near Tarnnar) for IPP Generation Projects in **Chhattisgarh**.

The Hoard of Directors of POWERGRID, in exercise of powers delegated to it by the Department of Public Enterprises (DPE), Ministry of Heavy Industries and Public Enterprises, Government of India through its Office Memorandum No. 26(3)/2005-GM-GL-92 dated 1<sup>st</sup> May, 2008 and Office Memorandum No. DPE/11(2)/97-Fin. dated 22<sup>nd</sup> July, 1997 (modified subsequently through Office Memorandum No. 18(24)/2003-GM-GL.64 dated 5<sup>th</sup> August, 2005), have accorded investment approval for "Establishment of Pooling Stations at **Charnpa** and Raigarh (near Tarnnar) for IPP Generation Projects in **Chhattisgarh**" in its 253<sup>rd</sup> meeting held on 30<sup>th</sup> May 2011, as per details given below:

3 **Scope of Project**

Broad scope of the project is given below:

Transmission line

1. Champa Pooling Station – Raipur Pooling Station 765kV D/C line -150 km
2. Kaigarh Pooling Station (near Kotra) – Raigarh Pooling Station - 50 km  
(near Tamnar) 765kV D/C line
3. Champa Pooling Station – Dharamjaygarh/ near Korba Switching - 50 km  
Station 765kV SIC line
4. Raigarh Pooling Station (near Kotra) – Champa Pooling Station -105 km  
765kV SIC line

Substation

1. Establishment of 765/1400 kV, 6x1500 MVA Champa Pooling Station
2. Establishment of 765/1400 kV, 3x1500 MVA Raigarh Pooling Station (near Tamnar)
3. Bay extensions at 765/400kV Raigarh Pooling Station (near Kotra), 765kV Raipur Pooling Station and Dharamjaygarh Pooling Station

2. **Project Cost and Funding**

**Estimated** cost of the project at 4<sup>th</sup> quarter 2010 price level is **Rs. 1961.87 Crore** (including IDC of **Rs. 125.72 Crore**). The abstract cost estimate is attached at **Annexure-I**.

कार्यालय : कृतय इंस्टीट्यूशनल, कटरवारी।, दिल्ली-110016। फोन : 011-26560121। 011-26560039 तार 'नेटग्रिड'  
Registered Office : B-9, Outub Institutional Area, Katwaria Sarai, New Delhi-110016 Tel. : 011-26560121 Fax : 011-26560039 Gram : 'NATGRID'

स्वहित एवं राष्ट्रहित में ऊर्जा बचाए  
Save Energy for Benefit of Self and Nation



31.5.2011

The project is proposed to be implemented through domestic borrowings/ bonds and Internal Resources of POWERGRID with Debt : Equity ratio of 70:30.

**3. Implementation Schedule**

The project is scheduled to be commissioned within 36 months from the date of investment approval.

This is issued in pursuance of the minutes of 253<sup>rd</sup> meeting of Board of Directors of POWERGRID held on 30<sup>th</sup> May 2011.

  
(Suhil Agrawal)  
General Manager (CP)

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Copy for kind information please:

1. PS to Secretary (Power)
2. Chairman, CERC, Core-3, 6<sup>th</sup> floor, SCOPE complex, New Delhi - 110.003
3. Chairperson, CEA, R. K. Puram, New Delhi - 110 066
4. Chairman, Bharat Aluminium Co. Ltd., Core-6, Scope Office Complex, Lodhi Road, New Delhi - 11003,
5. Chairman, Athena Chhattisgarh Power Pvt. Ltd., 7-1-24 B block, 5<sup>th</sup> Floor, Roxana Towers, Greenlands, Begumpet, Hyderabad - 500016.
6. CMD, Vandana Vidhyut Ltd., Vandana Bhawan, M.G. Road, Raipur, Chhattisgarh.
7. Managing Director, R.K.M. Powergen Pvt. Ltd., 147, Gitanjali Nagar, Avanti Vihar, Sector-I, Raipur (Chhattisgarh) - 492004.
8. Managing Director, Jindal Power Ltd., Post Box No. 16, Kharsia Road, Raigarh (Chhattisgarh) - 496001.
9. Managing Director, SKS Power Generation (Chhattisgarh) Ltd., 501 B, Elegant Business Park, Andheri Kurla Road: J.B. Nagar, Andheri (E), Mumbai - 400059.
10. Managing Director, Korba West Power Co. Ltd., 2<sup>nd</sup> Floor Centrum Plaza, Golf Course Road, Sector-53, Gurgaon - 122002.
11. Managing Director, DB Power Ltd., C/o India United Textile Mills, Dr. Ambedkar Road. Opp. ITC Grand Central Parel, Mumbai - 400012.
- 1% Executive Director, KSK Mahanadi Power Company Ltd., 8-2/29382/A/431/A, Road No 22, Jubilee Hills, Hyderabad - 50033.
13. CEO & Director, Lanco Amarkantak Power Ltd., Lanco House, Plot No. 4, Software Units Layout, Hitech City, Madhapur, Hyderabad - 500081.
14. Managing Director, Visa Power Ltd., HUL Building, 2<sup>nd</sup> floor, 9 Shakespeare Sarani, Kolkata - 700071.
15. Managing Director, TRN Energy Pvt. Ltd., 4735122, Ground Floor, Prakashdeep Building, Ansari Road, Daryaganj, New Delhi - 110 002
16. Managing Director, GMR Chhattisgarh Energy Pvt. Ltd. IBC Knowledge Park, Phase-2, D-Block, 9<sup>th</sup> Floor, 4/1, Bannerghatta Road, Bangaluru (Karnataka) - 560029
17. Managing Director, Chhattisgarh Steel & Power Ltd., 142, Saheed Smarak Complex, G.E. Road, Raipur, Chhattisgarh.
18. Managing Director, Chhattisgarh State Power Trading Co. Ltd., 2<sup>nd</sup> Floor, Vidyut Sewa Bhawan, Danganiya, Raipur (Chhattisgarh) - 492013.
19. Chairman, Maharashtra State Electricity Board, Hongkong Bank Bldg, 4<sup>th</sup> floor, MG Road, Fort. Mumbai - 400 051
20. Chairman, Madhya Pradesh State Electricity Board, Shakti Bhawan, PB No. 34, Rampur, Jabalpur -- 482 008
31. Chairman, Gujarat Electricity Board, Vidyut Bhawan, Race Course, Baroda, Gujarat
- 2% Secretary (Power), Govt. of Goa, Vidyut Bhawan. Near Mandvi Hotel, Panaji, Goa 403 001



23. Chairman, Chhattisgarh State Electricity Board, PO - Sundarnagar, Dangania, Raipur, Chhattisgarh - 492 013
24. Secretary (Power), Electricity Department, Administration of Dadra Nagar Haveli, U.T. Silvassa - 396 230
25. Secretary (Power), Electricity Department, Administration of Daman and Diu, U.T. Daman - 396 210
26. Commissioner, Power Development Deptt., Govt. of Jammu & Kashmir, Mini Secretariat, Jammu
27. CMD, Himachal Pradesh Power Transmission Corporation Ltd., Barowalia House, Khalini, Shimla-171002
28. Chairman, Punjab State Electricity Board, The Mall, Patiala-147001
29. CMD, Waryana Vidyut Prasaran Nigam Ltd., Shakti Bhawan, sector-6, Panchkula (Waryana) - 134109
30. CMD, Rajasthan State Electricity Board, Vidyut Bhawan, Vidyut Marg, Jaipur-302005.
31. CMD, UPPCL, Shakti Bhawan, 14, Ashok Marg, Lucknow - 226001
32. CMD, Uttarakhand Power Corporation Ltd., Kaulagarh Power House, FRI complex, Dehradun-248006.
33. CMD, Delhi Transco Limited (DTL), Shakti Sadan, Kotla Road, New Delhi-02
34. Chief Engineer, Electricity Deptt., Chandigarh Administration, Mini Secretariat (U.T.), Sector-9, Chandigarh.
35. Advisor, PAMD, Planning Commission, Yojana Bhawan, New Delhi - 110 001
36. Member Secretary, Planning Commission, Yojana Bhawan, New Delhi - 110 001
37. Member Secretary, WRPC, MIDC Area, Marol, Andheri East, Mumbai - 400 094
38. Member Secretary, NRPC, 18/A, Shaheed Jeet Singh Sansanwal Marg, Katwaria Sarai, New Delhi-110 016
39. Member (Power Systems), CEA, R.K.Puram, New Delhi -66
40. Secretary, CEA, Sewa Bhawan, R.K.Puram, New Delhi -66 - 03 copies
41. Joint Secretary, Ministry of Statistics & Programme Implementation, Sardar Patel Bhawan, New Delhi.
42. Joint Secretary & Financial Advisor, MoP, Shram Shakti Bhawan. New Delhi
43. Joint Secretary (Transmission), MoP, Shram Shakti Bhawan, New Delhi
44. Joint Secretary (Plan Finance Div.-II), Ministry of Finance, North Block, New Delhi
45. Director (Transmission), MoP, Shram Shakti Hhawan, New Delhi
46. Director, Ministry of Finance (Plan Finance Div.), North Block, New Delhi
47. Deputy Secretary, Cabinet Secretariat, Rashtrapati Bhawan, New Delhi
48. Under Secretary. Finance & Budget Section, MoP

24/08/20

  
(Sunil Agrawal)  
General Manager (CP)



**Distribution:**

**ED:** Finance - Sh. R.T. Agarwal/ Engg.-SEF & CE/ Comml./ CS & MMI HR/ Law/  
Finance - Sh. V.C. Jagannathan/ HVDC & QA&I/ Telecom/ TDD/ OS/ LD&C/  
ERP & IT/ WRTS-I/ WRTS-II/ NRTS-I/ NRTS-II

**CEO, POSOCO**

**GM:** TL & SS/ ESMD/ CMG - Sh, Anil Jain

Dy. CVO

AGM: Cost Engg.

Company Secretary

**For kind information of:**

Director (Finance) / Director (Personnel) / Director (Operations)/ Director (Projects)

  
(Sunil Agrawal)  
General Manager (CP)





**ABSTRACT COST ESTIMATE**  
(BASE COST)

**ESTABLISHMENT OF POOLING STATIONS AT CHAMPA AND RAIGARH (NEAR TAMNAR) FOR IPP  
GENERATION PROJECTS IN CHHATTISGARH**

(Cost updated to 4th Quarter 2010 price level)

Sr. No.	DESCRIPTION	AMOUNT (Rs. In Crore)
A	Preliminary Survey & Soil Investigation	1.92
B	Land Acquisition for Substation and R & R Compensation	58.20
C	Cost of Compensation for Transmission Lines	
	i) Compensation towards Crop, Tree & PTCC	5.31
	ii) Compensation towards Forest	1.10
D	Civil Works	
	i) Infrastructure for substations	22.10
	ii) Non Residential Buildings	5.70
	iii) Colony for Transmission Lines & Substations	14.02
E	Equipment Cost	
	a) Transmission Lines	741.40
	b) Sub-Stations	775.82
F	Sub Total A TO E	1625.57
G	Special Tools & Plants	9.01
H	Incidental Expenditure During Construction @ 5% of [F - C(ii)]	81.22
I	Contingencies @ 3% of [F - C(ii)]	48.73
J	Centages & Contingencies @ 8% on Compensatory Afforestation (considering Rs.45,000 per Ha) 9.7Ha	0.003
K	Customs Duty @ 20.941% (plus 2% handling charges)	71.62
	<b>Sub Total (A to K)</b>	<b>1826.15</b>
L	Interest During Construction (IDC)	125.72
	<b>GRAND TOTAL</b>	<b>1961.87</b>

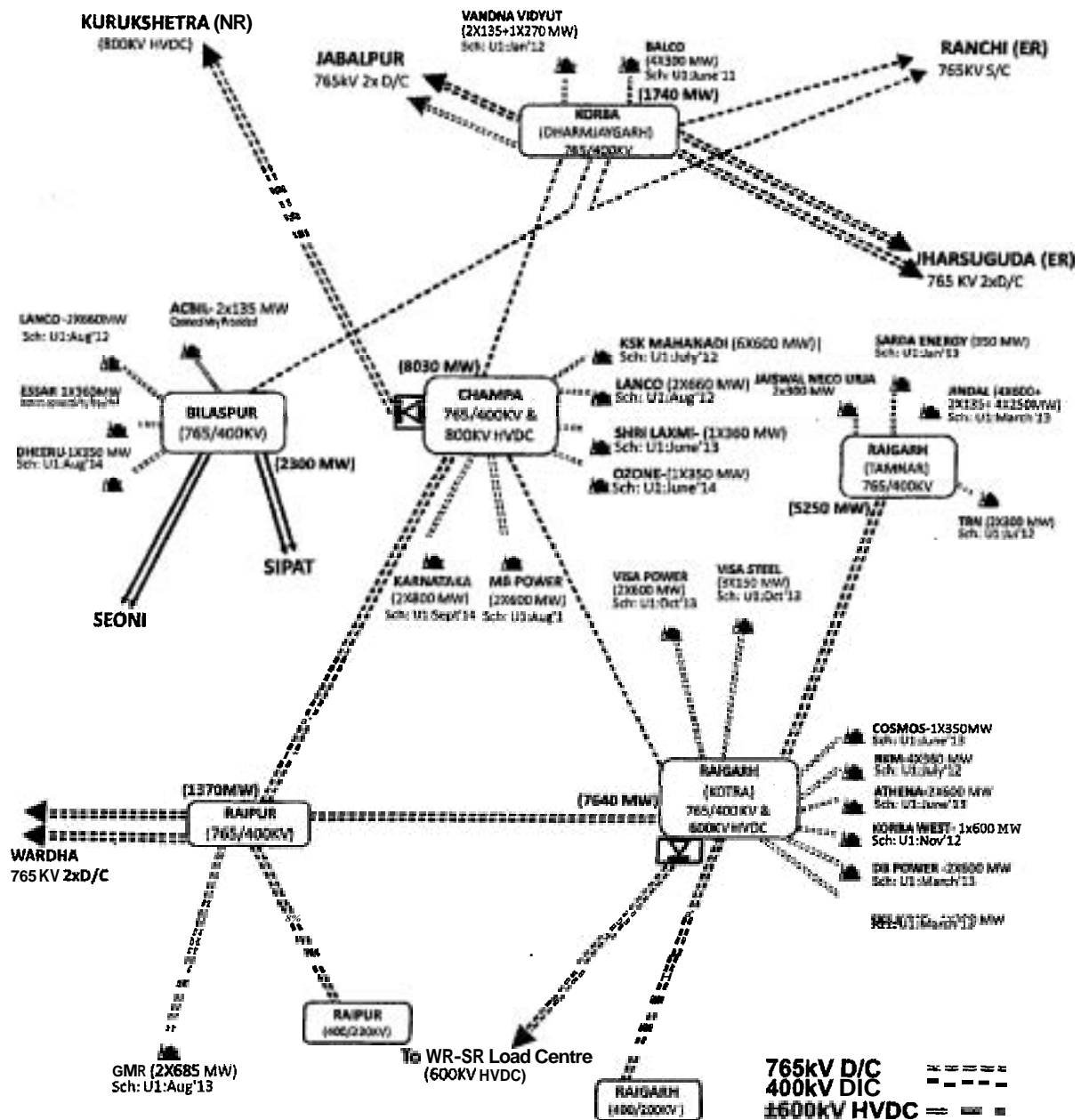
- Note
1. Loan has been assumed to be available from Domestic sources.
  2. Interest rate on Loan has been considered @ 10.5% for Domestic Loan subject to actuals
  3. Debt:Equity ratio has been considered as 70:30
  4. The project is scheduled to be commissioned within 36 months progressively from the date of investment approval. However, for the purpose of phasing of funds, the investment approval has been assumed on 01.05.2011.

Exchange rate considered:	1 SEK = Rs.	6.75
(as on 15.12.2010)	1 CHF = Rs.	47.72
	1 USD = Rs.	45.69
Foreign Exchange component in above in equivalent Rs. Crores =		335.28

Customs Duty @ 20.941% and handling charges @ 2% thereon have been considered for all imported Equipment







Encl-3



भारत सरकार  
Government of India  
केन्द्रीय विद्युत प्राधिकरण  
Central Electricity Authority  
पश्चिम क्षेत्रीय विद्युत समिति  
Western Regional Power Committee

एफ-3, एमिडसी क्षेत्र, अंधेरी (पूर्व), मुंबई - 400 093  
F-3, MIDC Area, Andheri (East), Mumbai - 400 093  
दूरभाष Phone: 022- 28221636; 28200194/95/96; फैक्स Fax : 022 - 28370193  
Website : [www.wrpc.gov.in](http://www.wrpc.gov.in) E-mail : [ms-wrpc@nic.in](mailto:ms-wrpc@nic.in)

स्पीड पोस्ट SPEED POST



आई एन आई एन ऑ ॥ १९९३-२०१०  
IS/ISO : 9001-2000

सं.: पक्षेक्स/14 वीं पक्षेक्स बैठक /सहा.सचिव/2010/ 8785 दिनांक:  
No. WRPC/14<sup>th</sup> WRPC Mtg./AS/2010/ Date:

3 SEP 2010

सेवा में / To,

(संलग्न सूची के अनुसार)  
(As per enclosed list)

विषय: 19 अगस्त 2010 को मुंबई में आयोजित पश्चिम क्षेत्रीय विद्युत समिति की 14 वीं बैठक का कार्यवृत्त।  
Sub.: Minutes of the 14<sup>th</sup> meeting of Western Regional Power Committee held on 19<sup>th</sup> August 2010 at Mumbai.

महोदय / Sir,

इस पत्र के साथ दिनांक 19 अगस्त 2010 को मुंबई में आयोजित पश्चिम क्षेत्रीय विद्युत समिति की 14 वीं बैठक का कार्यवृत्त संलग्न है।

Please find enclosed herewith the minutes of 14<sup>th</sup> meeting of Western Regional Power Committee held on 19<sup>th</sup> August 2010 at Mumbai.

भवदीय / Yours faithfully,

संलग्न /Encl.: उपरोक्तानुसार / As Above

(मनजीत सिंह / Manjit Singh)  
सदस्य सचिव / Member Secretary





सत्यमेव जयते

भारत सरकार

Government of India

केन्द्रीय विद्युत प्राधिकरण

Central Electricity Authority

पश्चिम क्षेत्रीय विद्युत समिति

WESTERN REGIONAL POWER COMMITTEE

पक्षे विसकी दिनांक 19 अगस्त 2010 को मुंबई में आयोजित  
14 वी बैठक का कार्यवृत्त

MINUTES OF 14<sup>TH</sup> MEETING OF WRPC  
HELD ON 19<sup>TH</sup> AUGUST 2010 AT MUMBAI

मुंबई  
MUMBAI

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constraints has to be put into place by the IPP. The SPS details would be worked out by RLDC concerned in consultation with RPC.

1.4.1 GETCO raised the issue of the capacity of the IPP generation projects to be assumed while sharing of the transmission charges in view of the fact that PGCIL had taken the Bank Guarantee for the capacity for which Long Term Open Access had been sought by the IPP. In this context it was clarified that presently sharing of pooled regional charges was on basis of gross generation capacity and the IPPs would also share the transmission charges according to gross generation capacity for injection through ISTS. The capacity applied for LTA is relevant for the purpose of Bank Guarantee to be paid to the CTU by the IPP.

1.5 PGCIL proposed that considering the fact that 765/400kV Pooling stations at Champa and Raigarh ( near Tamnar) along with 765/400kV transformers at Champa Pooling station (for other IPPs) is being implemented by POWERGRID as part of common transmission system of IPP projects in Chhattisgarh, the dedicated 765/400kV 3x1500MVA transformers each at Champa & Raigarh (Tamnar) Pooling Station may also be implemented by POWERGRID as a part of transmission system of IPP projects in Chhattisgarh.

Standing Committee agreed that the dedicated 765/400kV, 3x1500MVA transformers each at Champa & Raigarh( near Tamnar) Pooling Station for KSK and Jindal project may be implemented by Powergrid as a part of transmission system of IPP projects In Chhattisgarh .

Considering the above agreed modifications, the modified transmission system associated with new IPPs in Chattishgarh is enclosed at Appendix-I

1.6 Transmission system associated with 1320 MW (2X660 MW) Solapur-STPP and 1320 MW (2X660 MW) Mauda STPP-II.

NTPC had planned to take up four projects through Bulk Tendering of 660 MW units to be implemented during XII plan period. These projects were Solapur STPP (1320 MW), Mauda STPP-II (1320 MW), Meja- JV UPRUVNL (1320 MW) and Nabinagar STPP- JV BSEB (1980 MW). Out of the above, Solapur and Mauda STPP located in Maharashtra would be implemented as regional projects for the benefit of Western Region. These projects are scheduled for commissioning in the year 2014-15 with scenario considered in this time-frame.

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Similar proposal was received by CEA from PGCIL for establishing 7651400 kV GIS substation instead of AIS substation at Vadodara agreed as a part of WR System Strengthening for IPP projects in Madhya Pradesh and Chhattisgarh (being pooled at Bilaspur Polling station) as problem was faced in getting land for Vadodara 7651400 kV substation.

Regarding **765/400 kV substation** at Vadodra It was decided by Standing Committee that PGCIL and GETCO would jointly survey and sort out the issue of acquisition of suitable land for setting up 7651400 kV GIS substation.

- 1.9 GETCO proposal of **sparing** additional 2 nos. of 220 kV line bays at 4001220 kV Bhachau ( Bhimsar, PGCIL) substation for full **evacuation** of power from 1st unit of 800 MW at Mundra UMPP.

Mundra UMPP (5X800 MW) located in Gujarat being implemented by M/s Coastal Gujarat Private Ltd.(CGPL) was scheduled for commissioning during the period Sep 2011 to March 2013 ( Unit 1: Sep 2011, Unit 2: March 2012, Unit 3: July 2012, Unit 4: November 2012 and Unit 5: March 2013).

The power from 1st 800 MW unit would be evacuated through Mundra - Bhachau 400 kV D/c line to GETCO system. The underlying 220 kV network planned by GETCO from 2X315 MVA 4001220 kV Bhachau substation of PGCIL was LILO of Halvad - Morbi-220 kV D/c line at Bhachau substation.

For evacuating full power of 800 MW from unit-I GETCO had ~~proposed~~ 2 nos. of 220 kV line bays and provision of one more ICT of 315 MVA at 4001220 kV Bhachau ( Bhimsar, PGCIL) substation. The two no. additional bays would be utilized for connecting Bhachau (PGCIL) 4001220 kV substation and Versana (GETCO) 4001220 kV substation through 220 kV D/c line.

GETCO had also proposed Bhimsar (Bachau) - Varsana 400 kV D/C line as system strengthening scheme for facilitating Gujarat in drawing their share of power (1800 MW) from Mundra UMPP.

Bhimsar (Bachau) - Varsana 400 kV D/c line as **System** strengthening scheme was agreed by the Standing Committee.

- 1.10 Proposal of MPPTCL for construction of 220 kV D/c line between Shujalpur (4001220 kV) substation of **POWERGRID** and Badod 220 substation of MPPTCL under Western Region System Strengthening Scheme.

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(xvii) Dhule (IPTC) - Dhule (MSETCL) 400 kV D/C (quad) ( **Implementation by private sector through tariff based competitive bidding route**)

C. Transmission System in NR associated with New IPP projects in Chattishgarh

(i) + 800 kV 6000 MW HVDC bipole between **Champa** Pooling Station - near Kurushetra (NR) in Haryana with metallic return (initially to be operated at 3000 MW).

(ii) Establishment of 3000 MW, +800 kV HVDC bipole terminal each at **Champa** pooling station and near Kurushetra in Haryana with provision to upgrade the terminals to 6000 MW.

(iii) Kurushetra- Jalandhar 400 kV D/C (Quad) line ( one ckt via Nakodar S/S)

(iv) LILO of Abdullapur- Sonapat 400 kV D/C (triple) at Kurushetra

(v) Establishment of 400/220 kV , 2x500 MVA substation at Kurushetra

D. Interim arrangement for connectivity to projects coming prior to availability of the planned transmission system

BALCO TPS (1200 MW), Vandana Vidhyut TPS (540 MW), RKM Powergen (1440 MW) and KSK Mahanadi ~~erstwhile~~ **Wardha** Power Ltd.) generation projects are getting commissioned before the availability of the planned evacuation system.

The following are the Interim arrangement for connectivity of these projects:

Balco Ltd. (1200 MW)	(i) LILO of both circuits of Korba - Birsinghpur 400kV D/c at <b>Balco</b>
RKM Powergen Ltd.(1440 MW)	(i) LILO of Rourkela- Raigarh 400kV D/c at RKM
Powergen Vandana Vidyt Ltd(540 MW)	(i) LILO of one ckt of Korba - Birsinghpur 400kV D/c at Vandana Vidyt
KSK Mahanadi (3600 MW)	(i) LILO of both ckts of Raigarh - Raipur 400kV D/c at KSK Mahanadi.

It may be noted that above is purely interim arrangement, LILO and restoration to original configuration would have to be carried out by the project developer. Till the availability of planned network, in case of any transmission constraints the above generators would have to be backed down and priority shall be given for evacuation of power from those generation stations who are having their identified transmission system along with their long term beneficiaries. Special Protection Schemes to bring down the generation level in case of transmission constraints has to be put into place by the IPP along with the implementation of LILO arrangement.

Subdivision of the above transmission system in to nine sub-schemes for purpose of implementation, as furnished by Powergrid was as under:

A. **Establishment of Pooling Statlons** at Raigarh (Near **Kotra**) and Raipur for IPP Generation Projects in Chhattisgarh

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- (i) Raigarh Pooling Station (near Kotra) - Raipur Pooling station 765 kV D/C line.
- (ii) Raigarh Pooling Station (near Kotra) - Raigarh (existing) 400 kV D/C (to be kept open at a later date).
- (iii) Raipur Pooling Station - Raipur (existing) 400 kV DIC line (to be kept open at a later date).
- (iv) Establishment of 765/400kV 4x1500MVA Raigarh Pooling Station (near Kotra).
- (v) Establishment of 765/400kV 1x1500MVA Raipur Pooling Station.

B. Establishment of Pooling Stations at **Champa** and Raigarh (Near Tamnar) for IPP Generation Projects in Chhattisgarh

- (i) **Champa** Pooling station- Raipur Pooling station 765 kV D/C line.
- (ii) Raigarh Pooling station (near Kotra) - Raigarh Pooling station (near Tamnar) 765 kV DIC line.
- (iii) **Champa** Pooling Station - Dharamjaygarh/Korba 765kV S/c line.
- (iv) Raigarh Pooling Station (near Kotra) - **Champa** Pooling Station 765kV S/c line.
- (v) Establishment of 765/400kV 6x1500MVA **Champa** Pooling Station
- (vi) Establishment of 765/400kV 3x1500MVA Raigarh Pooling Station (near Tamnar)

C. Integration of Pooling Stations in Chhattisgarh with Central part of WR for IPP Generation Projects In Chhattisgarh

- (i) Raipur Pooling Station - **Wardha** 765kV D/c line.

D. Transmission System strengthening in Western part of WR for IPP Generation Projects In Chhattisgarh

- (i) **Wardha** - Aurangabad (PG) 765kV D/c line.
- (ii) **Aurangabad**(PG) - Boisar / Kharghar 400kV D/c (Quad) line.
- (iii) Augmentation of transformation capacity by 400/220kV, 1x500 MVA transformer at Boisar
- (iv) Establishment of 765/400kV 2x1500MVA Aurangabad (PG) S/s.

E. System strengthening in **North/West** part of WR for **IPP** Projects in Chhattisgarh

- (i) Aurangabad (PG) - Padghe(PG) 765kV D/c line
- (ii) Padghe (PG) - Padghe(MSETCL) 400kV D/c (Quad) line.
- (iii) Vadodara - Asoj 400kV D/c(Quad) line.
- (iv) Establishment of 765/400kV, 2x1500MVA Padghe(PG) S/s [GIS Substation]

F. System strengthening In **Raipur-Wardha corridor** for IPP Projects in Chhattisgarh

- (i) Raipur Pooling Station - **Wardha** 765kV 2nd D/c line

G. System strengthening in **Wardha-Aurangabad** corridor for IPP Projects in

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# K. G. Goyal & Associates

## COST ACCOUNTANTS

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 4A, Pocket 2  
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**Jaipur Office :**  
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 Maharani Farms  
 Durgapura .  
JAIPUR - 302018  
Mobile : 9829373503  
rajeshgoyaljaipur@yahoo.co.in

### CERTIFICATE OF CAPITAL COST

**Project Name:** TRANSMISSION SYSTEM ASSOCIATED WITH IPPS GENERATION IN CHHATTISGARH (SET-B) (WR1-IPPB)

**Name of Element** 765/400KV, 3X500MVA ICT-2 at Raigarh pooling station (Near Tamnar) along with associated Bays

**Expected Date of Commercial Operation:** (anticipated) 01.12.2013

[ RS. / LAKHS ]

PARTICULARS	Expenditure upto 31.3.2013	Expenditure from 01.04.2013 to 31.07.2013 +/-	Esimated Expenditure From 01.08.2013 to 30.11.2013 (Dolo)	Esimated Expenditure From 01.12.2013 to 31.03.2014	Esimated Expenditure From 01.04.2014 to 31.03.2015	Total Expenditure
LAND (FREEHOLD)						
BUILDING ,CIVIL WORKS & COLONY		44.12	80.75	281.12	41.88	447.87
TRANSMISSION LINE						
SUB-STATION	1941.58	883.43	109.49	1132.72	394.42	4461.64
PLCC						
	<b>1,941.58</b>	<b>927.55</b>	<b>190.24</b>	<b>1,413.84</b>	<b>436.30</b>	<b>4,909.51</b>

Initial Spares Included in Above - Transmission Line  
 - Sub-Station

₹ 1.11

This is to certify that the above summary has been prepared on the basis of the information drawn from the Audited Statement of Accounts of Power Grid Corporation of India Ltd., Western Region, Nagpur up to 31-3-2013. The Balance expenditure is based on the estimates as certified by the Management.

Place : NAGPUR  
 Date : 25-10-2013



For K. G. GOYAL & ASSOCIATES

71-028  
 (Rajesh Goyal)  
 Partner  
 M-10884



# K. G. Goyal & Associates

## COST ACCOUNTANTS

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CERTIFICATE OF CAPITAL COST

Project Name: **TRANSMISSION SYSTEM ASSOCIATED WITH IPPS GENERATION IN CHHATTISGARH (SET-B)(WR1-IPPB)**

Name of Element: **765/400KV, 3X500MVA ICT-2 at Raigarh pooling station (Near Tamnar) along with associated Bays**

Expected Date of Commercial Operation: *(cont. up to)* 01.12.2013

(RS./ LAKHS)

PARTICULARS	CAPITAL COST (DOCO)	IDC	IEDC	TOTAL
Expenditure Upto 31.03.2013	1836.85	90.36	14.37	1,941.58
Expenditure from 01.04.2013 to 31.07.2013	895.45	28.93	3.17	927.55
Estimated Expenditure From 01.08.2013 to 30.11.2013	158.14	28.93	3.17	190.24
Estimated Expenditure From 01.12.2013 to 31.03.2014	1413.84	-	-	1,413.84
Estimated Expenditure From 01.04.2014 to 31.03.2015	436.301	-	-	436.30
	<b>4,740.58</b>	<b>148.22</b>	<b>20.71</b>	<b>4,909.51</b>

This is to certify that the above summary has been prepared on the basis of the information drawn from the Audited Statement of Accounts of Power Grid Corporation of India Ltd, Western Region, Nagpur up to 31-3-2013. The Balance expenditure is based on the estimates as certified by the Management.

Place : NAGPUR  
 Date : 25-10-2013

For K. G. GOYAL & ASSOCIATES



*(Signature)*  
 (Rajesh Goyal)  
 Partner  
 M-10884



# K. G. Goyal & Associates

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### CERTIFICATE OF CAPITAL COST

**Project Name:** ESTABLISHMENT OF POOLING STATIONS AT **CHAMPA** AND **RAIGARH** (NEAR TAMNAR) - IPP - B

**Name of Element** **765/400 kv, 3x500 MVA ICT-3 AT RAIGARH (TAMNAR) PS AND ASSOCIATED BAYS**

**Date of Commercial Operation:** **01.01.2014 (Anticipated)**

(RS./LAKHS)

PARTICULARS	Expenditure upto 31.03.2013	Expenditure from 01.04.2013 to 30.09.2013	Estimated Expenditure from 01.10.2013 to 31.12.2013 (BOCO)	Estimated Expenditure From 01.01.2014 to 31.03.2014	Estimated Expenditure From 01.04.2014 to 31.03.2015	Total Expenditure
<b>LAND (FREEHOLD)</b>						
BUILDING CIVILWORKS & COLONY	0.58	48.71	221.94	134.60	69.77	475.59
TRANSMISSION LINE						
SUB-STATION	1,281.97	1,137.33	738.90	1,234.32	505.38	4,897.90
PLCC						
	<b>1,282.55</b>	<b>1,186.04</b>	<b>960.84</b>	<b>1,368.91</b>	<b>575.15</b>	<b>5,373.49</b>

**Initial Spares included in Above - Transmissionline** NIL  
**- Sub-station** 1.11

This is to certify that the above summary has been prepared on the basis of the information drawn from the Audited Statement of Accounts of Power Grid Corporation of India Ltd., Western Region, Nagpur up to 31-03-2013. The expenditure from 01-04-2013 to 30-09-2013 have been verified from the books of accounts of the project. Balance expenditure is based on the estimates as certified by the Management.

Place : NAGPUR  
 Date : 26-10-13

For K. G. GOYAL & ASSOCIATES

*(Handwritten signature)*



# K. G. Goyal & Associates

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### CERTIFICATE OF CAPITAL COST

**Project Name:** ESTABLISHMENT OF POOLING STATIONS AT CHAMPA AND RAIGARH (NEAR TAMNAR) - IPP "B"

**Name of Element** 765/400 KV, 3x500 MVA ICT-3 AT RAIGARH(TAMNAR) PS AND ASSOCIATED BAYS

**Date of Commercial Operatton:** 01.01.2014 (Anticipated)

(RS./ LAKHS)

PARTICULARS	CAPITAL COST (DOCO)	IDC	IEDC	TOTAL
Expenditure Upto 31.03.2013	1,081.71	173.28	27.56	1,282.55
Expenditure from 01.04.2013 to 30.09.2013	1,040.85	126.91	18.28	1,186.04
Estimated Expenditure from 01.10.2013 to 31.12.2013 (DOCO)		63.45	9.14	960.84
Estimated Expenditure From 01.01.2014 to 31.03.2014				1,368.91
Estimated Expenditure From 01.04.2014 to 31.03.2015	575.15			575.15
	<b>4,954.87</b>	<b>363.64</b>	<b>54.98</b>	<b>5,373.49</b>

This is to certify that the above summary has been prepared on the basis of the information drawn from the Audited Statement of Accounts of Power Grid Corporation of India Ltd., Western Region, Nagpur up to 31-03-2013. The expenditure from 01-04-2013 to 30-09-2013 have been verified from the books of accounts of the project. Balance expenditure is based on the estimates as certified by the Management.

Place : NAGPUR  
 Date : 26-10-13

For K. G. GOYAL & ASSOCIATES



71-579  
 (Rajesh Goyal)  
 Partner  
 M-10884



# K. G. Goyal & Associates

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### CERTIFICATE OF CAPITAL COST

**Project Name:** ESTABLISHMENT OF POOLING STATIONS AT CHAMPA AND RAIGARH (WEAR TAMNAR) FOR IPP GENERATION PROJECTS IN CHHATISGARH

**Name of Element** 765KV S/C Champa Pooling Station-Dharamjaygarh SS TL & Bays at Dharamjaygarh SS Only

**Date of Commercial Operation:** 01.01.2014 (Anticipated)

(RS./LAKHS)

PARTICULARS	Expenditure upto 31.03.2013	Expenditure from 01.04.2013 to 30.09.2013	Estimated Expenditure from 01.10.2013 to	Estimated Expenditure From 01.01.2014 to	Estimated Expenditure From 01.04.2014 to	Total Expenditure
LAND (FREEHOLD)	-	-	-	-	-	-
BUILDING, CIVIL WORKS & COLONY	-	15.38	58.29	58.04	23.29	150.00
TRANSMISSION LINE	5,948.21	4,066.78	1,003.55	671.71	620.76	12,251.01
SUB-STATION	116.40	6.91	632.07	605.01	303.36	1,663.74
PLCC	-	-	-	87.38	-	87.38
	<b>6,064.61</b>	<b>4,029.06</b>	<b>1,683.91</b>	<b>1,417.14</b>	<b>947.43</b>	<b>14,132.13</b>

**Initial Spares Included in Above - Transmission Line**  
 - Sub-station

179.50  
294.28

This is to certify that the above summary has been prepared on the basis of the information drawn from the Audited Statement of Accounts of Power Grid Corporation of India Ltd., Western Region, Nagpur up to 31-03-2013. The expenditure from 01-04-2013 to 30-09-2013 have been verified from the books of accounts of the project. Balance expenditure is based on the estimates as certified by the Management.

Place : NAGPUR  
 Date : 26/10/13

For K. G. GOYAL & ASSOCIATES



(Rajesh Goyal)  
 Partner  
 M-10884



# K. G. Goyal & Associates

## COST ACCOUNTANTS

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### CERTIFICATE OF CAPITAL COST

**Project Name :** ESTABLISHMENT OF POOLING STATIONS AT CHAMPA AND RAIGARH (NEAR TAMNAR) FOR PP GENERATION PROJECTS IN CHHATISGARH (DPR-I)

**Name of Element** 765KV S/C Champa Pooling Station-Dharamjaygarh SS TL & Bays at Dharamjaygarh SS Only

**Date of Commercial Operation:** 01.01.2014 (Anticipated)

(RS./ LAKHS)

PARTICULARS	CAPITAL COST (DOCO)	IDC	IEDC	TOTAL
Expenditure Upto 31.03.2013	5,535.66	456.36	72.59	6,064.61
Expenditure from 01.04.2013 to 30.09.2013	3,646.68	334.24	48.14	4,029.06
Estimated Expenditure from 01.10.2013 to 31.12.2013 (DOCO)	1,502.71	167.12	24.07	1,693.91
Estimated Expenditure From 01.01.2014 to 31.03.2014	1,417.14			1,417.14
Estimated Expenditure From 01.04.2014 to 31.03.2015	947.41			947.41
	<b>13,049.61</b>	<b>957.72</b>	<b>144.81</b>	<b>14,152.14</b>

This is to certify that the above summary has been prepared on the basis of the information drawn from the Audited Statement of Accounts of Power Grid Corporation of India Ltd., Western Region, Nagpur up to 31-03-2013. The expenditure from 03-04-2013 to 30-09-2013 have been verified from the books of accounts of the project. Balance expenditure is based on the estimates as certified by the Management.

Place : NAGPUR  
 Date : 26/10/13

For K. G. GOYAL & ASSOCIATES



91-22  
 (Rajesh Goyal)  
 Partner  
 M-10884



Summary Sheet

POWERGRID CORPORATION OF INDIA LTD.  
WESTERN REGION

Name of the Transmission Licensee:

Name of Region:

Name of the Project:

Name of the Transmission Element:

'Transmission System associated with IPPs Generation in Chhattisgarh (SET-B)

765/400 kV, 3\*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013

Sl.No.	Particulars	Form No.	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014(Pro Rate)	(Rs in Lacs)
1	2	3	4	5	6	7	8	9	
1	Depreciation	FORM-12	0.00						64.57
2	Interest on Loan	FORM-13A	0.00						63.85
3	Return on Equity	FORM-01A	0.00						67.96
4	Interest On Working Capital	FORM-13B	0.00						7.25
5	O & M Expenses		0.00						52.37
6	Total		0.00						256.00

24.04.13  
Petitioner



Calculation Of Return On Equity

Name of the Transmission Licensee: POWERGFUD CORPORATION OF INDIA LTD.  
 Name of Region: WESTERN REGION  
 Name of the Project: Transmission System associated with **IPPs** Generation in **Chhatisgarh** (SET-B)  
 Name of the Transmission Element: **7651400 kV, 3\*500 MVA ICT-II** at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :**DOCO** :01-DEC-2013

Particulars	(Rs in Lacs)					
	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3				
Equity as <b>DOCO</b>						917.81
Notional Equity for Add Cap						424.15
Total Equity						1341.96
Return on Equity @ 17.481% <b>18.044%</b>						67.96

*[Signature]*  
Petitioner

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Details of Transmission Lines And Substations

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.  
 Name of Region: WESTERN REGION  
 Name of the Project: Transmission System associated with IPPs Generation in Chhatishgarh (SET-B)  
 Name of the Transmission Element: 765/400 kV, 3\*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013

Transmission Lines											
Sl.No.	Name of Line	Type of Line AC/HVDC	S/C or D/C	No. of Sub-Conductors	Voltage level kV	Line Length (Km.)	Date of Commercial operation	Covered in the present petition	If No, petition No.		
Substations											
Sl.No.	Name of Sub-Station	Type of Substation Conventional /GIS/ HVDC Terminal/ HVDC Back to Back	Voltage level kV	No. of Transformers / Reactors/ SVC etc (with Capacity)	No. of Bays	Date of Commercial operation		Covered in the present petition	If No, petition No.		
1	Raigarh (Tamnar) PS	Conventional	765/400 kV	1500 MVA ICT-II	765 KV	400 KV	220 KV	132 KV & below	(Anticipated)	Yes/No	If No, petition No.
	ICT-II BAY		765		1				01-DEC-2013	Yes	
	ICT-II BAY		400		1				01-DEC-2013	Yes	
Total											



T. S. S. S.  
Petitioner



## Normative Parameters considered For tariff calculations

Name of the 'Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **7651400 kV, 3\*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013**

Particulars	Unit	Year Ending March					
		Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
		3	4	5	6	7	8
Base Rate of Return on Equity	%						17.481
Tax Rate	%						11.33
Target Availability	%						98.00
Normative O&M per Km.	Rs. lacs	Given Below					
Normative O&M per bay	Rs. lacs	Given Below					
Spares for WC as % of O&M	%						15.00
receivables in Months for WC	months						2.00
Prime lending Rate of SBI as on 01-APR-7009	%						13.20
<b>Norms for O&amp;M expenditure for Transmission System</b>							
		2009-10	2010-11	2011-12	2012-13	2013-14	
<b>Norms for sub-station (Rs Lakh per bay) .</b>							
765 KV		73.36	77.56	81.99	86.68	91.64	
400 KV		52.40	55.40	58.57	61.92	65.46	
220 KV		36.68	38.78	41.00	43.34	45.82	
132 KV and below		26.20	27.70	29.28	30.96	32.73	
<b>Norms for AC and HVDC Lines (Rs Lakhs per km)</b>							
Single Circuit (Bundled conductor with four or more sub-conductors)		0.537	0.568	0.600	0.635	0.671	
Single Circuit (Twin & Tripie Conductor)		0.358	0.378	0.400	0.423	0.447	
Single Circuit (Single Conductor)		0.179	0.189	0.200	0.212	0.224	
Double Circuit (Bundled conductor with four or more sub-conductors)		0.940	0.994	1.051	1.111	1.174	
Double Circuit (Twin & Triple Conductor)		0.627	0.663	0.701	0.741	0.783	
Double Circuit (Single Conductor)		0.259	0.284	0.301	0.318	0.336	
<b>Norms for HVDC Stations</b>							
HVDC Back-to-back stations (Rs lakh per 500 MW)		443.00	468.00	495.00	523.00	553.00	
Rihard-Dadri HVDC bipole scheme (Rs Lakh)		1450.00	1533.00	1621.00	1713.00	1811.00	
Talcher-Kolar H M C bipole scheme (Rs Lakh)		1699.90	1796.00	1899.00	2008.00	2122.00	

**Abstract of Capital Cost Estimates and Schedule of Commissioning for the New projects**

<b>Name of the Transmission Licensee :</b>	POWER GRID CORPORATION OF INDIA	
<b>Name of Region:</b>	WESTERN REGION	
<b>Name of the Project :</b>	Establishment of Pooling Stations at Champa and Raigarh (Near Tamnar) Under IPP-B	
<b>Name of Element:</b>	765/400KV, 3*500MVA ICT-2 at Raigarh Pooling Station (Near Tamnar) along with associated bays.	
<b>Capital Cost Estimates</b>		
<b>Board of Director/ Agency approving the Capital cost estimates:</b>	Board of Directors	
<b>Date of approval of the Capital cost estimates:</b>	31st May 2011	
	<b>Present Day Cost</b>	<b>Completed Cost</b>
<b>Price level of approved estimates</b>	As of End of 4th Qtr. Of the year 2010	As on Scheduled COD of the System
<b>Foreign Exchange rate considered for the Capital cost estimates</b>		
<b>Capital Cost excluding IDC &amp; FC</b>		
<b>Foreign Component, if any (In Million US \$ or the relevant Currency)</b>		
<b>Domestic Component (Rs. Lakh)</b>	5667.33	6687.45
<b>Capital cost excluding IDC &amp; FC (Rs. Lakh)</b>	5667.33	6687.45
<b>IDC &amp; FC</b>		
<b>Foreign Component, if any (In Million US \$ or the relevant Currency)</b>		
<b>Domestic Component (Rs. Lakh)</b>	278.54	328.67
<b>Total IDC &amp; FC (Rs. Lakh)</b>	278.54	328.68
<b>Rate of taxes &amp; duties considered</b>		
<b>Capital cost Including IDC &amp; FC</b>		
<b>Foreign Component, if any (In Million US \$ or the relevant Currency)</b>		
<b>Domestic Component (Rs. Lakh)</b>		
<b>Total Capital cost Including IDC &amp; FC (Rs. Lakh)</b>	6055.26	7145.21
<b>Schedule of Commissioning</b>		
(Scheduled DOCO elementwise)		
<b>COD of Unit-1/Block-1</b>	30th May 2014	1st Jan 2014 (Anticipated)
<b>COD of Unit-1/Block-2</b>		
<b>COD of Unit-1/Block-3</b>		
<b>COD of Unit-1/Block-4</b>		
<b>Note:</b>	1. Copy of approval letter should be enclosed. 2. Details of Capital cost are to be furnished as per FORM-5B or 5C as applicable. 3. Details of IDC & Financing Charges are to be furnished as per FORM-16.	

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PETITIONER



Element wise Break-up of Project Cost for Transmission System

Name of the Transmission Licensee: Power Grid Corporation of India Ltd.

Name of Region: Western Region-I

Name of the Project : ESTABLISHMENT OF POOLING STATIONS AT CHAMPA AND RAIGARH (NEAR TAMNAR) UNDER IPP-B

Name of the Element: 765/400KV, 3-500MVA, ICT-2 at Raigarh Pooling Station(Near Tamnar) along with associated bays.

DOCO: 01.12.2013 (Anticipated)

SLNo.	Break Down	As per Original Estimate(Cost in Rs./Lakh)				
		As per Original Estimate	As in CDD 01.12.2013	Liabilities / Provision	Variation	Reasons for Variation
1	2	3	4	5	6=(3-4-5)	7
<b>A</b>	<b>TRANSMISSION LINE</b>					
1.0	Preliminary works					
1.1	Design & Engineering					
1.2	Preliminary investigation, Right of way, forest clearance, PTCC, general civil works, compensation etc.+ (Colony along T L Line)					
1.3	<b>Total Preliminary works</b>					
2.0	Transmission Lines material					
2.1	Towers Steel					
2.2	Conductor					
2.3	Earth Wire					
2.4	Insulators					
2.5	Hardware Fittings					
2.6	Conductor & Earthwire accessories					
2.7	Spares(Incl in Conductor)					
2.8	Erection, Stringing & Civil works including foundation					
2.9	<b>Total Transmission Lines material</b>					
3.0	Taxes and Duties					
3.1	Custom Duty					
3.2	Other Taxes & Duties(Included in Above)					
	<b>Total Taxes &amp; Duties</b>					
	<b>Total -Transmission lines</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	
.. 2 ..						
<b>B</b>	<b>SUBSTATIONS</b>	ICT-2				
4.0	Preliminary works & land					
4.1	Design & Engineering	0.00	0.00	0.00	0.00	
4.2	Land	0.00	0.00	0.00	0.00	
4.3	Site preparation	0.00	0.00	0.00	0.00	
	<b>Total Preliminary works &amp; land</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	
5.0	Civil Works					
5.1	Control Room & Office Building including HVAC	0.00	0.00	0.00	0.00	
5.2	Township & Colony	0.00	0.00	0.00	0.00	
5.3	Roads and Drainage	0.00	0.00	0.00	0.00	
5.4	Foundation for structures	87.12	124.86	323.00	-360.74	There is no change in quantity. The variation is mainly due to LOA Price/PV/Taxes & Duties etc.
5.5	Misc. civil works	0.00	0.00	0.00	0.00	
	<b>Total Civil Works</b>	<b>87.12</b>	<b>124.86</b>	<b>323.00</b>	<b>360.74</b>	
6.0	Substation Equipments					
6.1	Switchgear (CT,PT, Circuit Breaker, Isolator etc)	590.16	269.20	264.28	55.88	There is no change in quantity. The variation is mainly due to LOA Price/PV/Taxes & Duties etc.
6.2	Transformers	4190.38	2298.12	1068.22	824.03	There is no change in quantity. The variation is mainly due to LOA Price/PV/Taxes & Duties etc.
6.3	Compensating Equipment( Reactor, SVCs etc)	0.00	0.00	0.00	0.00	
6.4	Control, Relay & Protection Panel	55.92	28.42	27.90	-0.41	
6.5	PLCC	0.00	0.00	0.00	0.00	

6.6	HVDC / FSD/OPGW & TELECOM	0.00	0.00	0.00	0.00	
6.7	Bus Bars/ conductors/insulators		35.62	34.97	33.57	There is no change in quantity. The variation is mainly due to LQA Price/PV/Taxes & Duties etc.
		124.16				
6.8	outdoor lighting	10.20	3.02	2.97	4.21	
6.9	Emergency DG set	0.00	0.00	0.00	0.00	
6.1	Grounding System	0.00	0.00	0.00	0.00	
6.11	Structure for Switch yard		111.31	109.27	-8.76	There is no change in quantity. The variation is mainly due to LQA Price/PV/Taxes & Duties etc.
		211.82				
6.12	Auxiliary System	31.43	19.88	19.52	-8.00	
	<b>Total Substation Equipments</b>	<b>5214.03</b>	<b>2785.87</b>	<b>1827.14</b>	<b>921.32</b>	
7.0	Spares (incl.in eqpt. cost)	0.00				
8.0	Taxes and Duties	0.00			0.00	
8.1	Custom Duty	0	-0.00	0.00	0.00	
8.2	Other Taxes & Duties	0	8.00	0.00	0.00	
8.3	Total Taxes & Duties	0.00	0.00	0.00	0.00	
	<b>Total (Sub-station)</b>	<b>5381.15</b>	<b>2886.43</b>	<b>1856.14</b>	<b>929.58</b>	
9.0	<b>Construction and pre-commissioning expenses</b>					
9.1	Site supervision & site admn.etc.	0.00	0.00	0.00	0.00	
9.2	Special Tools and Plants	0.00	0.00	0.00	0.00	
9.3	construction insurance	0.00	0.00	0.00	0.00	
	<b>Total Construction and pre-commissioning expenses</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	
10.0	<b>Overheads</b>					
10.1	Establishment	386.18	20.71	0.00	345.47	
10.2	Audit & Accounts	0.00	0.00	0.00	0.00	
10.3	Contingency	0.00	0.00	0.00	0.00	
	<b>Total Overheads</b>	<b>386.18</b>	<b>20.71</b>	<b>0.00</b>	<b>345.47</b>	
11.0	<b>Project cost without IDC, FC, FERV &amp; Hedging cost</b>	<b>6867.33</b>	<b>2911.14</b>	<b>1856.14</b>	<b>936.05</b>	
12.0	<b>Total Cost (Plant &amp; Equipment)</b>					
12.1	Interest During Construction (IDC)	387.00	148.22	0.00	238.71	
12.2	Financing Charges (FC)	0.00	0.00	0.00	0.00	
12.3	Foreign Exchange Rate Variation (FERV)	0.00	0.00	0.00	0.00	
12.4	Hedging Cost	0.00	0.00	0.00	0.00	
13	<b>Project cost including IDC, FC, FERV &amp; Hedging cost</b>	<b>6055.26</b>	<b>3059.36</b>	<b>1856.14</b>	<b>1145.76</b>	

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Name of the Licensee: Power Grid Corporation of India, Ltd.  
 Name of the Region: Western Region  
 Name of the Project: Establishment of Pooling stations at Champs and Raigarh (Near Tamnar), IPP - B  
 Name of the Transmission Element: 765/400KV, 3-500MVA ICT-2 at Raigarh Pooling Station (Near Tamnar) along with associated bays.  
 Anticipated DDO: 01.12.2013

(Amount in Rs)

Package / Scope of works	LOA NO / Date	Start date of work	No of bids received	Whether awarded through Limited / single / Deposit work	Duration / completion date	Awarded value INR	Amended Value INR	Firm or with escalation in prices	FEPV	Expenditure excluding Taxes & Duties as on COD	Taxes & duties and IEDC	IDC, FC, FEPV & Hedging cost	Sub-total
<b>Auto Transformer at Raigarh</b>													
765 KV Auto Transformer Package (P248-AT-02) Supply, Erection, Testing & Commissioning of 10x500 MVA, 765/43 / 400/43 KV Single Phase Transformers at Raigarh Pooling Station, (Tamnar).	CC-CS/136-WR/TR-928/IG3/RNOA-II/3887 dt 30.09.2011	30.09.2011	6	Open	29.08.2013	263,437,095	263,437,095	With Escalation	602,153	199,583,064	20,908,100		232,308,269
765 KV Auto Transformer Package (P248-AT-02) : Supply, Erection, Testing & Commissioning of 10x500 MVA, 765/43 / 400/43 KV Single Phase Transformers at Raigarh Pooling Station, (Tamnar).	CC-CS/136-WR/TR-928/IG3/RNOA-II/3888 dt 30.09.2011	30.09.2011	6	Open	29.08.2013	29,932,650	29,932,650	With Escalation	10,057	6,415,303	38,627	11617105	6,806,191
<b>Transformer Bays at Raigarh</b>													
765/400 KV Substation Package (P248-SS02) 1211/IG3/RNOA-II/3981 dt Tamnar) and Extension of 400 KV Raigarh SS under consultancy to JPL. - SUPPLY	CC-CS/136-WR/ISST-1211/IG3/RNOA-II/3981 dt 18.11.2011	18.11.2011	5	Open	17.01.2014		EURO 162515.7	With Escalation	118,261	38,581,159	1,959,931	0	42,711,143
765/400 KV Substation Package (P248-SS02) 1211/IG3/RNOA-II/3982 dt Tamnar) and Extension of 400 KV Raigarh SS under consultancy to JPL. - ERECTION	CC-CS/136-WR/ISST-1211/IG3/RNOA-II/3982 dt 18.11.2011	18.11.2011	5	Open	17.01.2014		24,057,793	With Escalation		6,070,851	36,553	2170053	6,440,752
765KV Circuit Breaker in ICT-2 at supply ad supervision of 765KV Circuit Breaker 1506/IG10/NOA/4330 dated 16.07.2012. SIEMENS(Diverted from Chennai)	CC-CS/256-WR/ICB-1506/IG10/NOA/4330 dated 16.07.2012. SIEMENS(Diverted from Chennai)	16.07.2012		Open	15.03.2014		8,769,719	With Escalation	24322	461,821	2,780	315473	6,256,339
<b>Grand Total</b>		16.07.2012							754793	266354913	24,005,059	15,575,473	305,935,445



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**DETAILS OF ELEMENTWISE COST**

Name of the Transmission Licensee :

Power Grid Corporation of India Ltd

Name of the Project :

ESTABLISHMENT OF POOLING STATIONS AT CHAMPA AND RAIGARH (NEAR TAMNAR) UNDER IPP-B

Name of the Transmission Element :

765/400KV, 3\*500MVA ICT-2 and ICT-3 at Raigarh Pooling Station(Near Tamnar) along with associated bays and 765KV S/C Champa Pooling Station-Dharanjaygarh SS TL & Bays at Dharanjaygarh SS Only

Name of Region:

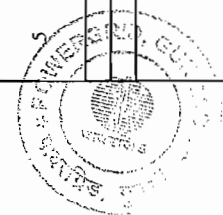
Western Region

Anticipated DOCO :

01.12.2013, 01.01.2014 and 01.01.2014 (Anticipated)

Transmission lines

S.NO.	Name of line	Apportioned approved Cost (Rs. Crores)	Completed Cost (Rs. Crores)	Covered in the Present Petition	
				Yes / NO	If No, Petition No.
1	765KV RAIGARH(KOTRA)-RAIGARH(TAMNAR) TL & ASSOCIATED BAYS	277.87	301.33	NO	Chhattisgarh B-Petition 1
2	AUTO TRANSFORMER AT RAIGARH(TAMNAR), BUS REACTOR AT RAIGARH(TAMNAR) AND ASSOCIATED BAYS	123.95	114.61	NO	Chhattisgarh B-Petition 1
3	765/400KV, 3*500MVA ICT-2 at Raigarh Pooling Station(Near Tamnar) along with associated bays.	60.55	49.09	YES	
4	765/400KV, 3*500MVA ICT-3 at Raigarh Pooling Station(Near Tamnar) along with associated bays.	60.81	53.74	YES	
5	765KV S/C Champa Pooling Station-Dharanjaygarh SS TL & Bays at Dharanjaygarh SS Only	119.87	141.52	YES	
Balance System		1318.82	Yet to be commissioned		
Total		1961.87	660.29		



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Financial package upto COD

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765/400 kV, 3\*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOC0 :01-DEC-2013**  
 Project Cost as on COD/31.03.2009: **3059.37 (Rs. in Lakhs)**  
 Date of Commercial Operation of the Transmission element: **01-DEC-2013 (Anticipated)**

(Rs in Lacs)

Transmission Lines	Financial Package as apportioned/ Approved		Financial Package as on COD		As Admitted on COD	
	Currency and Amount		Currency and Amount		Currency and Amount	
Loans						
Loans - Domestic	INR	4238.68	INR	1271.56		
Loans - Foreign			INR	870.00		
<b>Total Loans</b>		<b>4238.68</b>		<b>2141.56</b>		
Equity						
Foreign						
Domestic	INR	1816.58	INR	917.81		
Notional				0.00		
<b>Total Equity</b>		<b>1816.58</b>		<b>917.81</b>		
Debt Equity Ratio		70.00:30.00		70.00:30.00		
<b>Total Cost</b>		<b>6055.26</b>		<b>3059.37</b>		
<b>Add Cap For 2013-2014</b>				1413.84		
<b>Add Cap For 2013-2014</b>	<b>Actual</b>	<b>Normative</b>				
Debt		989.69				
Equity		424.15				
<b>Total</b>		<b>1413.84</b>				
<b>Total Capital Cost with ADDCAP upto 01.04.2009</b>				<b>4473.21</b>		

*[Signature]*  
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Statement of Additional Capitalisation after COD

Name of the Transmission Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

Name of the Transmission Element:

765/400 kV, 3\*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013

COD: 01-DEC-2013 (Anticipated)

Sl.No.	Year	Work/Equipment proposed to be added after COD upto cut off date/ beyond cut off date	Amount capitalised and proposed to be capitalised	Justification as per propose	Regulation under which covered	Admitted Cost
1	2	3	4	5	6	7
1.	2013-2014	BUILDING	281.12	Balance & Retention Payments	9(1)	
		SUB STATION	1132.72	Balance & Retention Payments	9(1)	
	Total		1413.84			
2.	2014-2015	BUILDING	41.88	Balance & Retention Payments	9(1)	
		SUB STATION	394.42	Balance & Retention Payments	9(1)	
	Total		436.30			



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Statement of Capital Cost

POWERGRID CORPORATION OF INDIA LTD.  
WESTERN REGION

Name of the Transmission Licensee:

Name of the Region:

Name of the Project:

Name of the Transmission Element:

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)  
765/400 kV, 3\*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) along with associated bays. Ant.:DOCO :01-DEC-2013

Statement of Capital Cost

(To be given for relevant dates and year wise)

	01-APR-2009-31-Mar-2010	01-APR-2010-31-Mar-2011	01-APR-2011-31-Mar-2012	01-APR-2012-31-Mar-2013	01-DEC-2013-31-Mar-2014	(Rs. in Crores)
A						30.59
a)						
b)						
c)						1.48
d)						0.21
B						14.14
a)						
b)						
c)						
d)						
C						44.73
a)						
b)						
c)						1.48
d)						0.21



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Financing of Additional Capitalisation

Name of the Transmission Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

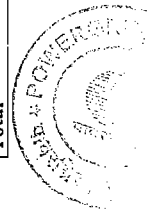
Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

Name of the Transmission Element:

765/400 kV, 3\*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013

Financial Year (Starting from COD)	Projected/Actual					Admitted				
	From COD to 31-Mar-2014	Year2	Year3	Year4	Year5& So on	Year1	Year2	Year3	Year4	Year5 & so on
1	2	3	4	5	6	7	8	9	10	11
Amount capitalised in Work/Equipmen	1413.84									
Financing Details										
Loan-1										
Loan-2										
Loan-3 and so on										
Total Loan	989.69									
Equity	424.15									
Internal Resources										
Others										
Total	1413.84									

(Rs in Lacs)



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Calculation of Depreciation Rate

Name of the Transmission Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

Name of the Transmission Element:

765/400 kV, 3\*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013

(Rs in Lacs)

Sl.No.	Name of the Assets	Gross Block as on 31.03.2013 or as on COD, whichever is later	Addcap during the year	Gross Block as on 31.03.2014 or as on COD, whichever is later	Depreciation Rates as per CERC's Depreciation Rate Schedule	Depreciation Amount up to 31.03.2014
	1	2	3	4	5	6=Col.4 X Col.5
<b>2013-2014</b>						
1	FREEHOLD LAND	0.00	0.00	0.00	0.00%	0.00
2	BUILDING	124.87	281.12	405.99	3.34%	2.96
3	TR LINE	0.00	0.00	0.00	5.28%	0.00
4	SUB STATION	2934.50	1132.72	4067.22	5.28%	61.62
5	PLCC	0.00	0.00	0.00	6.33%	0.00
6	LEASEHOLD LAND	0.00	0.00	0.00	3.34%	0.00
	<b>Total</b>	<b>3059.37</b>	<b>1413.84</b>	<b>4473.21</b>		<b>64.57</b>
<b>Weighted Average Rate of Depreciation (%)</b>						<b>1.71</b>
<b>Elapsed Life</b>						<b>0</b>

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Statement of Depreciation

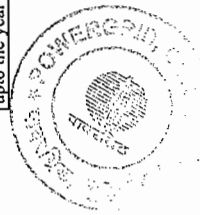
Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.

Name of Region: WESTERN REGION

Name of the Project: Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

Name of the Transmission Element: 765/400 KV, 3\*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant.:DOCO :01-DEC-2013

Financial Year	(Rs in Lacs)													
	Up to 2000-2001	2001-2002	2002-2003	2003-2004	2004-2005	2005-2006	2006-2007	2007-2008	2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Depreciation on Capital Cost														53.04
Depreciation on Additional Capitalisation														
Amount of Additional Capitalisation														1,413.84
Depreciation Amount														11.53
Details of FERV														
Amount of FERV on which depreciation charged														
Depreciation Amount														
Depreciation Recovered during the year														64.57
Advance against Depreciation recovered during the year														
Depreciation and Advance against Depreciation recovered during the year														64.57
Cumulative Depreciation And Advance against Depreciation recovered upto the year														64.57



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Petitioner

Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765/400 kV, 3\*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013**

(Rs in Lacs)

Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
<b>Proposed Loan 2013-14 (10.05%)</b>						
Gross Loan Opening						781.56
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						781.56
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						781.56
Average Net Loan						781.56
Rate of Interest on Loan		0%	0%	0%	0%	10.05%
Interest on Loan						78.55
<b>IFC (IFC - A LOAN) (31419-00)</b>						
Gross Loan Opening						100.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						100.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						100.00
Average Net Loan						100.00
Rate of Interest on Loan		0%	0%	0%	0%	3.285%
Interest on Loan						3.28
<b>FC - BOND (17.01.2013)</b>						
Gross Loan Opening						770.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						770.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						770.00
Average Net Loan						770.00
Rate of Interest on Loan		0%	0%	0%	0%	3.875%
Interest on Loan						29.84
<b>BOND - XLI</b>						
Gross Loan Opening						90.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						90.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						90.00
Average Net Loan						90.00
Rate of Interest on Loan		0%	0%	0%	0%	8.85%
Interest on Loan						7.96
<b>SBI (21.03.2012)</b>						
Gross Loan Opening						80.00



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Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765/400 kV, 3\*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013**

(Rs in Lacs)

Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						80.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing				-0		80.00
Average Net Loan						80.00
Rate of Interest on Loan		0%	0%	0%	0%	10.05%
Interest on Loan						8.04
<b>BOND XXXVII</b>						
Gross Loan Opening						60.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						60.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						60.00
Average Net Loan						60.00
Rate of Interest on Loan		0%	0%	0%	0%	9.25%
Interest on Loan						5.55
<b>BOND XL</b>						
Gross Loan Opening						140.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						140.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						140.00
Average Net Loan						140.00
Rate of Interest on Loan		0%	0%	0%	0%	9.3%
Interest on Loan						13.02
<b>BOND XXXVI</b>						
Gross Loan Opening						35.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						35.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						35.00
Average Net Loan						35.00
Rate of Interest on Loan		0%	0%	0%	0%	9.35%
Interest on Loan						3.27
<b>BOND XXXIX</b>						
Gross Loan Opening						80.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						80.00



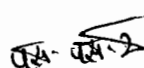
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Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765/400 kV, 3\*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOC0 :01-DEC-2013**

(Rs in Lacs)

Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						80.00
Average Net Loan						80.00
Rate of Interest on Loan		0%	0%	0%	0%	9.4%
Interest on Loan						7.52
<b>BOND XXXV</b>						
Gross Loan Opening						5.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						5.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						5.00
Average Net Loan						5.00
Rate of Interest on Loan		0%	0%	0%	0%	9.64%
Interest on Loan						0.48
<b>Total</b>						
Gross Loan Opening						2141.56
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						2141.56
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						2141.56
Average Net Loan						2141.56
Interest on Loan						157.52
Weighted Average Rate of Interest on Loans						7.3553%

  
Petitioner





**भारतीय स्टेट बैंक**  
State Bank of India  
भारतीय स्टेट बैंक

कॉर्पोरेट लेखा समूह शाखा, जवाहर व्यापार भवन,  
11-12 वा सत, 1, टॉलस्टाय मार्ग, नई दिल्ली-110 001

Corporate Accounts Group Branch, Jawahar Vyapar Bhawan,  
11th & 12th Floor, 1, Tolstoy Marg, New Delhi-110 001

Tel.: 23374525, 23374505, 23374541 (AMT-1), 23353101 (G & COC), 23161063, 23358936 (A & A), 23352995 (CS), 23352968 (IB)  
Fax: 23353101, 23352793 (CS), 23353029 (IB)

The Dy. General Manager (Finance),  
Power Grid Corporation of India Ltd.,  
Corporate Office,  
Saudamini, Plot No 2  
Sec-29, Gurgaon-122001  
Haryana

Fax No. 0124-2571889

CAG/AMT-1/2013-14/439

23.09.2013

Dear Sir,

**PAYMENT OF MONTHLY INTEREST ON TERM LOANS  
INTEREST FOR THE MONTH OF SEP 2013**

With reference to above, an interest calculated on daily products basis, as detailed below is payable on 01.10.2013. We give below the term loan-wise/account-wise break up enabling you to make the payment online.

**Term Loan**

Account No	Amount	Period	Days	Interest Rate(%)	Amount Payable(INR)
32247673988	9350000000	01.09.13 to 12.09.13	12	9.85	115558301
	23550000000	13.09.13 to 30.09.13	18	10.05	77811781
		<b>TOTAL</b>	<b>30</b>		<b>193368082</b>

**Short Term Loan**

Account No	Amount	Period	Days	Interest Rate(%)	Amount Payable(INR)
32842014906	20000000000	01.09.13 to 13.09.13	13	9.7	95671233
	20000000000	14.09.13 to 30.09.13	17	9.8	64438356
		<b>TOTAL</b>	<b>30</b>		<b>160109589</b>

**GRAND TOTAL**

**353477671**

2. We, therefore, request you to make suitable arrangements to fund your current account, so that we receive the credit into your TL account on 01.10.2013.

Yours faithfully

Dy. General Manager & RM(AMT-1)



Handwritten initials/signature



2121 Pennsylvania Avenue, NW  
Washington, DC 20433  
USA

**DATE:** Thursday, September 12, 2013

**FROM:** Financial Operations Officer  
Fax: 1-202-974-4371

**TO:** POWER GRID CORPORATION OF INDIA LIM  
NEW DELHI,  
INDIA

**ATTN:** Singhal Ak  
Fax: 011-91-124-257-1877

**SUBJ:** Investment Agreement Number - 31419

**PAGES:** 1 Total (Including this page)

We provide rate settings for all interest payment dates. Please refer to the investment agreement to determine whether this is the last principal maturity date.

Please disregard this notice if the above-mentioned loan will be fully repaid or fully prepaid on or before the start of this rollover period.

Facility	Loan	Cncy	Index	Quote	Spread	Loan Rate	Date From	Date To
31419-00	000251476	USD	TELERATE-US DOLLAR-06 MONTHS	0.385	2.9	3.285	9/16/2013	3/18/2014
31419-01	000251898	USD	TELERATE-US DOLLAR-06 MONTHS	0.385	2.05	2.435	9/16/2013	3/18/2014
31419-02	000251901	USD	TELERATE-US DOLLAR-06 MONTHS	0.385	2.9	3.285	9/16/2013	3/18/2014

Thank you.



*Handwritten signature/initials*



Ref.: NSE/LIST/ 167336-E

June 8, 2011

The Manager (Finance)  
Power Grid Corporation Limited  
Saudamini,  
Plot No.2, Sector - 29,  
Gurgaon (Haryana) - 122 001.

Kind Attn. : Mr. K.C. Pant

Dear Sir,

**Sub: Listing of Secured Redeemable, Non-Convertible, Non Cumulative, Redeemable, Taxable Bonds (Series - XXXV) issued by Power Grid Corporation of India Limited**

This has reference to your listing application for the listing of Secured Redeemable, Non-Convertible, Non Cumulative, Redeemable, Taxable Bonds (Series-XXXV), issued by you.

In this connection, we are pleased to inform you that the securities as specified in the application are duly listed on the WDM segment with effect from June 8, 2011 and all members have been suitably informed as per details given in Annexure I.

A Trade Statistics report will be provided to you on a monthly basis in the first week of the following month, if the security was traded during the previous month. This report will contain price volume details for each day traded.

Yours truly,  
For National Stock Exchange of India Limited

Johnson Joseph  
Chief Manager

*pan*



**Annexure I**  
**Power Grid Corporation of India Limited**  
**Details of Securities**

Sr. No.	Issue Description	Security Type	Security	Issue	Allotment amount (In lakhs)	Maturity date
1	POWER GRID CORP 9.64% 2015 (S-XXXV, STRPP-A)	PT	PGC15	9.64%	16312.5	31-May-2015
2	POWER GRID CORP 9.64% 2016 (S-XXXV, STRPP-B)	PT	PGC16	9.64%	16312.5	31-May-2016
3	POWER GRID CORP 9.64% 2017 (S-XXXV, STRPP-C)	PT	PGC17	9.64%	16312.5	31-May-2017
4	POWER GRID CORP 9.64% 2018 (S-XXXV, STRPP-D)	PT	PGC18	9.64%	16312.5	31-May-2018
5	POWER GRID CORP 9.64% 2019 (S-XXXV, STRPP-E)	PT	PGC19	9.64%	16312.5	31-May-2019
6	POWER GRID CORP 9.64% 2020 (S-XXXV, STRPP-F)	PT	PGC20	9.64%	16312.5	31-May-2020
7	POWER GRID CORP 9.64% 2021 (S-XXXV, STRPP-G)	PT	PGC21	9.64%	16312.5	31-May-2021
8	POWER GRID CORP 9.64% 2022 (S-XXXV, STRPP-H)	PT	PGC22	9.64%	16312.5	31-May-2022
9	POWER GRID CORP 9.64% 2023 (S-XXXV, STRPP-I)	PT	PGC23	9.64%	16312.5	31-May-2023
10	POWER GRID CORP 9.64% 2024 (S-XXXV, STRPP-J)	PT	PGC24	9.64%	16312.5	31-May-2024
11	POWER GRID CORP 9.64% 2025 (S-XXXV, STRPP-K)	PT	PGC25	9.64%	16312.5	31-May-2025
12	POWER GRID CORP 9.64% 2026 (S-XXXV, STRPP-L)	PT	PGC26	9.64%	16312.5	31-May-2026



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**NATIONAL STOCK EXCHANGE  
OF INDIA LIMITED**

**NIFTY 50**  
Stock of the nation

Ref.: NSE/LIST/ 144388-L

September 12, 2011

The Manager (Finance)  
Power Grid Corporation Limited  
Saudamini,  
Plot No.2, Sector – 29,  
Gurgaon(Haryana) – 122 001.

**Kind Attn. : Mr. K.C. Pant**

Dear Sir,

**Sub: Listing of Secured Redeemable, Non-Convertible, Non Cumulative,  
Redeemable, Taxable Bonds (Series – XXXVI) issued by Power Grid  
Corporation of India Limited**

This has reference to your listing application for the listing of Secured Redeemable, Non-Convertible, Non Cumulative, Redeemable, Taxable Bonds (Series-XXXVI), issued by you.

In this connection, we are pleased to inform you that the securities as specified in the application are duly listed on the WDM segment with effect from September 12, 2011 and all members have been suitably informed as per details given in Annexure I.

A Trade Statistics report will be provided to you on a monthly basis in the first week of the following month, if the security was traded during the previous month. This report will contain price volume details for each day traded.

Yours truly,  
For National Stock Exchange of India Limited

*pam*  
Nagesh Pai  
Manager





**Annexure I**  
**Power Grid Corporation of India Limited**  
**Details of Securities**

Sr. No.	Issue Description	Security Type	Security	Issue	Allotment amount (In lakhs)	Maturity date
1	POWER GRID CORP 9.35% 2016 (S-XXXVI, STRPP-A)	PT	PGC16	9.35%	20600	29-Aug-2016
2	POWER GRID CORP 9.35% 2017 (S-XXXVI, STRPP-B)	PT	PGC17	9.35%	20600	29-Aug-2017
3	POWER GRID CORP 9.35% 2018 (S-XXXVI, STRPP-C)	PT	PGC18	9.35%	20600	29-Aug-2018
4	POWER GRID CORP 9.35% 2019 (S-XXXVI, STRPP-D)	PT	PGC19	9.35%	20600	29-Aug-2019
5	POWER GRID CORP 9.35% 2020 (S-XXXVI, STRPP-E)	PT	PGC20	9.35%	20600	29-Aug-2020
6	POWER GRID CORP 9.35% 2021 (S-XXXVI, STRPP-F)	PT	PGC21	9.35%	20600	29-Aug-2021
7	POWER GRID CORP 9.35% 2022 (S-XXXVI, STRPP-G)	PT	PGC22	9.35%	20600	29-Aug-2022
8	POWER GRID CORP 9.35% 2023 (S-XXXVI, STRPP-H)	PT	PGC23	9.35%	20600	29-Aug-2023
9	POWER GRID CORP 9.35% 2024 (S-XXXVI, STRPP-I)	PT	PGC24	9.35%	20600	29-Aug-2024
10	POWER GRID CORP 9.35% 2025 (S-XXXVI, STRPP-J)	PT	PGC25	9.35%	20600	29-Aug-2025
11	POWER GRID CORP 9.35% 2026 (S-XXXVI, STRPP-K)	PT	PGC26	9.35%	20600	29-Aug-2026
12	POWER GRID CORP 9.35% 2027 (S-XXXVI, STRPP-L)	PT	PGC27	9.35%	20600	29-Aug-2027
13	POWER GRID CORP 9.35% 2028 (S-XXXVI, STRPP-M)	PT	PGC28	9.35%	20600	29-Aug-2028
14	POWER GRID CORP 9.35% 2029 (S-XXXVI, STRPP-N)	PT	PGC29	9.35%	20600	29-Aug-2029
15	POWER GRID CORP 9.35% 2030 (S-XXXVI, STRPP-O)	PT	PGC30	9.35%	20600	29-Aug-2030



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Ref.: NSE/LIST/155559-V

January 4, 2012

The Manager (Finance)  
Power Grid Corporation Limited  
Saudamini,  
Plot No.2, Sector - 29,  
Gurgaon(Haryana) - 122 001.

Kind Attn. : Mr. K.C. Pant

Dear Sir,


**Sub: Listing of Secured Redeemable, Non-Convertible, Non Cumulative,  
Redeemable, Taxable Bonds (Series-XXXVII) issued by Power Grid  
Corporation of India Limited**

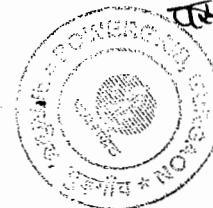
This has reference to your listing application for the listing of Secured Redeemable, Non-Convertible, Non Cumulative, Redeemable, Taxable Bonds (Series-XXXVII), issued by you.

In this connection, we are pleased to inform you that the securities as specified in the application are duly listed on the WDM segment with effect from January 4, 2012 and all members have been suitably informed as per details given in Annexure I.

A Trade Statistics report will be provided to you on a monthly basis in the first week of the following month, if the security was traded during the previous month. This report will contain price volume details for each day traded.

Yours truly,  
For National Stock Exchange of India Limited

  
Johnson Joseph  
Chief Manager





**Annexure I**  
**Power Grid Corporation of India Limited**  
**Details of Securities**

Sr. No.	Issue Description	Security Type	Security	Issue	Allotment amount (In lakhs)	Maturity date
1	POWER GRID CORP 9.25% 2015 (S-XXXVII, STRPP-A)	PT	PGC15B	9.25%	16625	26-Dec-2015
2	POWER GRID CORP 9.25% 2016 (S-XXXVII, STRPP-B)	PT	PGC16B	9.25%	16625	26-Dec-2016
3	POWER GRID CORP 9.25% 2017 (S-XXXVII, STRPP-C)	PT	PGC17B	9.25%	16625	26-Dec-2017
4	POWER GRID CORP 9.25% 2018 (S-XXXVII, STRPP-D)	PT	PGC18B	9.25%	16625	26-Dec-2018
5	POWER GRID CORP 9.25% 2019 (S-XXXVII, STRPP-E)	PT	PGC19B	9.25%	16625	26-Dec-2019
6	POWER GRID CORP 9.25% 2020 (S-XXXVII, STRPP-F)	PT	PGC20B	9.25%	16625	26-Dec-2020
7	POWER GRID CORP 9.25% 2021 (S-XXXVII, STRPP-G)	PT	PGC21B	9.25%	16625	26-Dec-2021
8	POWER GRID CORP 9.25% 2022 (S-XXXVII, STRPP-H)	PT	PGC22A	9.25%	16625	26-Dec-2022
9	POWER GRID CORP 9.25% 2023 (S-XXXVII, STRPP-I)	PT	PGC23	9.25%	16625	26-Dec-2023
10	POWER GRID CORP 9.25% 2024 (S-XXXVII, STRPP-J)	PT	PGC24	9.25%	16625	26-Dec-2024
11	POWER GRID CORP 9.25% 2025 (S-XXXVII, STRPP-K)	PT	PGC25	9.25%	16625	26-Dec-2025
12	POWER GRID CORP 9.25% 2026 (S-XXXVII, STRPP-L)	PT	PGC26	9.25%	16625	26-Dec-2026





Ref.: NSE/LIST/166892-S

April 26, 2012

The Manager (Finance)  
Power Grid Corporation of India Limited  
Saudamini,  
Plot No.2, Sector - 29,  
Gurgaon(Haryana) - 122 001.

**Kind Attn. : Mr. K.C. Pant**

Dear Sir,

**Sub: Listing of Secured, Redeemable, Non-Convertible, Non Cumulative, Redeemable, Taxable Bonds (Series-XXXIX) issued by Power Grid Corporation of India Limited**

This has reference to your listing application for the listing of secured redeemable, non-convertible, non cumulative, redeemable, taxable Bonds (Series-XXXIX).

In this connection, we are pleased to inform you that the securities as specified in the application are duly listed on the WDM segment with effect from April 26, 2012 and all members have been suitably informed as per details given below:

Sr. No	Security Description	Sec Type	Security	Issue	Issue Size (Rs. in lakhs)	Maturity Date
1	POWER GRID CORP 9.40% 2027 (S-XXXIX)	PT	PGC27	9.40%	180000	29-Mar-2027

A Trade Statistics report will be provided to you on a monthly basis in the first week of the following month, if the security was traded during the previous month. This report will contain price volume details for each day traded.

Yours faithfully,  
For National Stock Exchange of India Limited

*Johnson Joseph*  
Chief Manager

*Handwritten signature/initials*







Ref.: NSE/LIST/ 175394-C

July 19, 2012

The Manager (Finance)  
Power Grid Corporation of India Limited  
Saudamini,  
Plot No.2, Sector - 29,  
Gurgaon(Haryana) - 122 001.

**Kind Attn. : Mr. K.C. Pant**

Dear Sir,

**Sub: Listing of Secured Redeemable, Non-Convertible, Non Cumulative,  
Redeemable, Taxable Bonds (Series – XL) issued by Power Grid  
Corporation of India Limited**

This has reference to your application for the listing of secured redeemable, non-convertible, non cumulative, redeemable, taxable Bonds (Series-XL).

In this connection, we are pleased to inform you that the securities as specified in the application are duly listed on the WDM segment with effect from July 19, 2012 and all members have been suitably informed as per details given in the annexure below:

A Trade Statistics report will be provided to you on a monthly basis in the first week of the following month, if the security was traded during the previous month. This report will contain price volume details for each day traded.

Yours truly,  
For National Stock Exchange of India Limited

*Vishal Patelia*

Vishal Patelia  
Manager

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**Annexure I**  
**Power Grid Corporation of India Limited**  
**Details of Securities**

Sr. No.	Issue Description	Security Type	Security	Issue	Allotment amount (In lakhs)	Maturity date
1	POWER GRID CORP 9.30% 2016 (S-XL, STRPP-A)	PT	PGC16A	9.30%	33312.5	28-Jun-2016
2	POWER GRID CORP 9.30% 2017 (S-XL, STRPP-B)	PT	PGC17A	9.30%	33312.5	28-Jun-2017
3	POWER GRID CORP 9.30% 2018 (S-XL, STRPP-C)	PT	PGC18A	9.30%	33312.5	28-Jun-2018
4	POWER GRID CORP 9.30% 2019 (S-XL, STRPP-D)	PT	PGC19A	9.30%	33312.5	28-Jun-2019
5	POWER GRID CORP 9.30% 2020 (S-XL, STRPP-E)	PT	PGC20A	9.30%	33312.5	28-Jun-2020
6	POWER GRID CORP 9.30% 2021 (S-XL, STRPP-F)	PT	PGC21A	9.30%	33312.5	28-Jun-2021
7	POWER GRID CORP 9.30% 2022 (S-XL, STRPP-G)	PT	PGC22A	9.30%	33312.5	28-Jun-2022
8	POWER GRID CORP 9.30% 2023 (S-XL, STRPP-H)	PT	PGC23A	9.30%	33312.5	28-Jun-2023
9	POWER GRID CORP 9.30% 2024 (S-XL, STRPP-I)	PT	PGC24	9.30%	33312.5	28-Jun-2024
10	POWER GRID CORP 9.30% 2025 (S-XL, STRPP-J)	PT	PGC25	9.30%	33312.5	28-Jun-2025
11	POWER GRID CORP 9.30% 2026 (S-XL, STRPP-K)	PT	PGC26	9.30%	33312.5	28-Jun-2026
12	POWER GRID CORP 9.30% 2027 (S-XL, STRPP-L)	PT	PGC27	9.30%	33312.5	28-Jun-2027

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Ref. :II/CA/COM/67304/2012

October 23, 2012

Ms. Divya Tandon  
 Company Secretary  
 Power Grid Corporation of India Limited  
 4th Floor, Power Grid Building  
 Plot No. 2, Sector 29,  
 Near ISSCO chowk  
 Gurgaon - 122 001

Madam,

**Sub. : Allotment**

As per the corporate action(s) executed by your R&T Agent/Registry Division viz; MCS Limited, Delhi, Bonds were credited/debited to the account(s) in the NSDL system, details of which are given below :

ISIN	ISIN Description	D/C	Records	QTY	Execution Date
INE752E07KB4	POWER GRID CORPORATION OF STRPP-A 8.85 LOA 190T16 FVRS12.5LAC	CREDIT	24	1835	22/10/2012
INE752E07KC2	POWER GRID CORPORATION OF STRPP-B 8.85 LOA 190T17 FVRS12.5LAC	CREDIT	24	1835	22/10/2012
INE752E07KD0	POWER GRID CORPORATION OF STRPP-C 8.85 LOA 190T18 FVRS12.5LAC	CREDIT	24	1835	22/10/2012
INE752E07KE8	POWER GRID CORPORATION OF STRPP-D 8.85 LOA 190T19 FVRS12.5LAC	CREDIT	24	1835	22/10/2012
INE752E07KF5	POWER GRID CORPORATION OF STRPP-E 8.85 LOA 190T20 FVRS12.5LAC	CREDIT	24	1835	22/10/2012
INE752E07KG3	POWER GRID CORPORATION OF STRPP-F 8.85 LOA 190T21 FVRS12.5LAC	CREDIT	24	1835	22/10/2012
INE752E07KH1	POWER GRID CORPORATION OF STRPP-G 8.85 LOA 190T22 FVRS12.5LAC	CREDIT	24	1835	22/10/2012
INE752E07KI9	POWER GRID CORPORATION OF STRPP-H 8.85 LOA 190T23 FVRS12.5LAC	CREDIT	24	1835	22/10/2012
INE752E07KJ7	POWER GRID CORPORATION OF STRPP-I 8.85 LOA 190T24 FVRS12.5LAC	CREDIT	24	1835	22/10/2012
INE752E07KK5	POWER GRID CORPORATION OF STRPP-J 8.85 LOA 190T25 FVRS12.5LAC	CREDIT	24	1835	22/10/2012
INE752E07KL3	POWER GRID CORPORATION OF STRPP-K 8.85 LOA 190T26 FVRS12.5LAC	CREDIT	24	1835	22/10/2012
INE752E07KM1	POWER GRID CORPORATION OF STRPP-L 8.85 LOA 190T27 FVRS12.5LAC	CREDIT	24	1835	22/10/2012

**National Securities Depository Ltd.**

 4<sup>th</sup> Floor, 'A' Wing, Trade World, Kamala Mills Compound, Senapati Bapat Marg, Lower Parel, Mumbai - 400 013, India  
 Tel.: 91-22-2499 4200 | Fax: 91-22-2497 6351 | Email: info@nsdl.co.in | Web: www.nsdl.co.in


You may contact your R&T Agent/ Registry Division for further details in this regard.

Yours faithfully,

**Nitin Ambure**  
Vice President

- 4

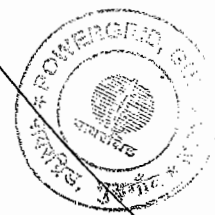
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Date: 2012.10.23 12:53:39 +05:30  
Reason: Authentication failed

**National Securities Depository Ltd.**

4<sup>th</sup> Floor, 'A' Wing, Trade World, Kamala Mills Compound, Senapati Bapat Marg, Lower Parel, Mumbai - 400 013, India  
Tel.: 91-22-2499 4200 | Fax: 91-22-2497 6351 | Email: info@nsdl.co.in | Web: www.nsdl.co.in



Calculation of Interest on Normative Loan

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765/400 kV, 3\*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOC0 :01-DEC-2013**

(Rs in Lacs)

Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7
Gross Normative Loan - Opening						2,141.56
Cumulative repayment of Normative Loan upto previous year						
Net Normative loan - Opening						2,141.56
Increase/Decrease due to ACE during the Year						989.69
Repayments of Normative Loan during the year						64.57
Net Normative loan - Closing						3,066.68
Average Normative Loan						2,604.12
Weighted average Rate of Interest on actual Loans						7.3553%
Interest on Normative loan						63.85

*[Signature]*  
Petitioner



Loans in Foreign Currency

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765/400 kV, 3\*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013**

Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7
<b>IFC (IFC - A LOAN) (31419-00) (USD in LACs) EXCHANGE RATE : 63.12</b>						
Gross Loan Opening						1.58
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						1.58
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						1.58
Average Net Loan						1.58
Rate of Interest on Loan						3.285%
Interest on Loan						0.05
<b>FC - BOND (17.01.2013) (USD in LACs) EXCHANGE RATE : 63.12</b>						
Gross Loan Opening						12.20
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						12.20
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						12.20
Average Net Loan						12.20
Rate of Interest on Loan						3.875%
Interest on Loan						0.47

*[Signature]*  
Petitioner



Calculation of Interest on Working Capital

Name of the Transmission Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

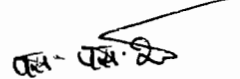
'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

Name of the Transmission Element:

765/400 kV, 3\*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOC0 :01-DEC-2013

(Rs in Lacs)

Sl.No.	Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7	8
1	O and M Expenses						13.09
2	Maintenance Spares						23.57
3	Receivables						128.00
4	Total Working Capital						164.66
5	Rate of Interest						13.20
6	Interest on Working Capital						7.25

  
Petitioner

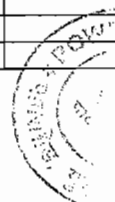


Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765/400 kV, 3\*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013**

(Rs in Lacs)

Draw Down Schedule for Calculation of IDC & Financing Charges										
Sl.No	Drawn Down	Quarter 1			Quarter 2			Quarter n(COD)		
Sl.No.	Particulars	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee
<b>1.</b>	<b>Loans</b>									
<b>1.1</b>	<b>Foreign Loans</b>									
<b>1.2</b>	<b>Indian Loans</b>									
<b>1.2.1</b>	<b>IFC (IFC - A LOAN) (31419-00)</b>									
	Draw Down Amount									100.00
	IDC									
	Financing Charges									
<b>1.2.2</b>	<b>FC - BOND (17.01.2013)</b>									
	Draw Down Amount									770.00
	IDC									
	Financing Charges									
	Total Foreign Loans									
	Draw Down Amount									870.00
	IDC									0.00
	Financing Charges									0.00
<b>1.2</b>	<b>Indian Loans</b>									
<b>1.2.1</b>	<b>BOND XXXV</b>									
	Draw Down Amount									5.00
	IDC									
	Financing Charges									
<b>1.2.2</b>	<b>BOND XXXVI</b>									
	Draw Down Amount									35.00
	IDC									
	Financing Charges									
<b>1.2.3</b>	<b>BOND XXXVII</b>									
	Draw Down Amount									60.00
	IDC									
	Financing Charges									
<b>1.2.4</b>	<b>BOND XXXIX</b>									
	Draw Down Amount									80.00
	IDC									
	Financing Charges									
<b>1.2.5</b>	<b>SBI (21.03.2012)</b>									
	Draw Down Amount									80.00
	IDC									
	Financing Charges									
<b>1.2.6</b>	<b>BOND XL</b>									
	Draw Down Amount									140.00
	IDC									
	Financing Charges									
<b>1.2.7</b>	<b>BOND - XLI</b>									
	Draw Down Amount									90.00
	IDC									
	Financing Charges									
<b>1.2.8</b>	<b>Proposed Loan 2013-14 (10.05%)</b>									
	Draw Down Amount									781.56
	IDC									
	Financing Charges									
	<b>Total Indian Loans</b>									
	Draw Down Amount									1271.56
	IDC									0.00



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## Draw Down Schedule for Calculation of IDC &amp; Financing Charges

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765/400 kV, 3\*500 MVA ICT-II at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-DEC-2013**

(Rs in Lacs)

Draw Down Schedule for Calculation of IDC & Financing Charges										
Sl.No	Drawn Down	Quarter 1			Quarter 2			Quarter n(COD)		
Sl.No.	Particulars	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee
	Financing Charges									0.00
	<b>Total of Loans Drawn</b>									
	Draw Down Amount									2141.56
	IDC									148.22
	Financing Charges									0.00
2	Equity									
2.1	Foreign Equity Drawn									
2.2	Indian Equity Drawn									0
	Total Equity Deployed									0.00

The project has been funded through domestic loans and foreign loans allocated from the common pool based on the phasing of expenditure and IDC has been booked accordingly. As the loans are allocated from common pool, quarter wise drawl is not furnished.

  
 Petitioner



Summary Sheet

Name of the Transmission Licensee:  
Name of Region:  
Name of the Project:  
Name of the Transmission Element:

POWERGRID CORPORATION OF INDIA LTD.  
WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)  
765/400 kV, 3\*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-  
JAN-2014

Sl.No.	Particulars	Form No.	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014(Pro Rata)	(Rs in Lacs)
1	2	3	4	5	6	7	8	9	
1	Depreciation	FORM-12	0.00						52.66
2	Interest on Loan	FORM-13A	0.00						60.92
3	Return on Equity	FORM-01A	0.00						55.67
4	Interest On Working Capital	FORM-13B	0.00						5.93
5	O & M Expenses		0.00						39.28
6	Total		0.00						214.46

YF. 08.12  
Petitioner



Calculation Of Return On Equity

Name of the Transmission Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

Name of the Transmission Element:

765/400 kV, 3\*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-  
JAN-2014

Particulars	(Rs in Lacs)						
	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014	
1	2	3	4	5	6	7	
Equity as DOCO							1,028.83
Notional Equity for Add Cap							410.68
Total Equity							1,439.51
Return on Equity @ <del>17.481%</del> 18.044%							55.67



Details of Transmission Lines And Substations

Name of the Transmission Licensee:  
Name of Region:  
Name of the Project:  
Name of the Transmission Element:

POWERGRID CORPORATION OF INDIA LTD.  
WESTERN REGION

Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)  
765/400 kV, 3\*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant.:DOCO :01-  
JAN-2014

Transmission Lines									
Sl.No.	Name of Line	Type of Line AC/HVDC	S/C or D/C	No. of Sub-Conductors	Voltage level kV	Line Length (Km.)	Date of Commercial operation	Covered in the present petition	If No, petition No.
								Yes/No	
Substations									
Sl.No.	Name of Sub-Station *	Type of Substation Conventional /GIS/ HVDC Terminal/ HVDC Back to Back	Voltage level kV	No. of Transformers / Reactors/ SVC etc (with Capacity)	No. of Bays	Date of Commercial operation		Covered in the present petition	If No, petition No.
1	Raigarh (Tamnar) PS	Conventional	765/400 kV	1500 MVA ICT- III	765 KV	400 KV	220 KV	132 KV & below	
	ICT-III Bay		765		1			01-JAN-2014	Yes
	ICT-III Bay		400		1			01-JAN-2014	Yes
Total									



*[Signature]*  
Petitioner

Normative Parameters considered For tariff calculations

Name of the Transmission Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

Name of the Transmission Element:

765/400 KV, 3\*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014

Particulars	Unit	Year Ending March							
		Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014		
1	2	3	4	5	6	7	8		
Base Rate of Return on Equity	%							17.481	
Tax Rate	%							11.33	
Target Availability	%							98.00	
Normative O&M per Km.	Rs. lacs			Given Below					
Normative O&M per bay	Rs. lacs			Given Below					
Spares for WC as % of O&M	%							15.00	
Receivables in Months for WC	months							2.00	
Prime lending Rate of SBI as on 01-APR-2009	%							13.20	
<b>Norms for O&amp;M expenditure for Transmission System</b>									
		2009-10	2010-11	2011-12	2012-13	2013-14			
<b>Norms for sub-station (Rs Lakh per bay)</b>									
765 KV		73.36	77.56	81.99	86.68	91.64			
400 KV		52.40	55.40	58.57	61.92	65.46			
220 KV		36.68	38.78	41.00	43.34	45.82			
132 KV and below		26.20	27.70	29.28	30.96	32.73			
<b>Norms for AC and HVDC Lines (Rs Lakhs per km)</b>									
Single Circuit (Bundled conductor with four or more sub-conductors)		0.537	0.568	0.600	0.635	0.671			
Single Circuit (Twin & Triple Conductor)		0.358	0.378	0.400	0.423	0.447			
Single Circuit (Single Conductor)		0.179	0.189	0.200	0.212	0.224			
Double Circuit (Bundled conductor with four or more sub-conductors)		0.940	0.994	1.051	1.111	1.174			
Double Circuit (Twin & Triple Conductor)		0.627	0.663	0.701	0.741	0.783			
Double Circuit (Single Conductor)		0.269	0.284	0.301	0.318	0.336			
<b>Norms for HVDC Stations</b>									
HVDC Back-to-back stations (Rs lakh per 500 MW)		443.00	468.00	495.00	523.00	553.00			
Full bridge HVDC bipole scheme (Rs Lakh)		1450.00	1533.00	1621.00	1713.00	1811.00			
Full bridge HVDC bipole scheme (Rs Lakh)		1699.00	1796.00	1899.00	2008.00	2122.00			



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**Abstract of Capital Cost Estimates and Schedule of Commissioning for the New projects**

<b>Name of the Transmission Licensee :</b>	POWER GRID CORPORATION OF INDIA	
<b>Name of Region:</b>	WESTERN REGION	
<b>Name of the Project :</b>	Establishment of Pooling Stations at Champa and Raigarh (Near Tamnar) Under IPP-B	
<b>Name of Element:</b>	ICT-3	
<b>Capital Cost Estimates</b>		
Board of Director/ Agency approving the Capital cost estimates:	Board of Directors	
Date of approval of the Capital cost estimates:	31 st May 2011	
	<b>Present Day Cost</b>	<b>Completed Cost</b>
Price level of approved estimates	As of End of 4th Qtr. Of the year 2010	As on Scheduled COD of the System
Foreign Exchange rate considered for the Capital cost estimates		
<b>Capital Cost excluding IDC &amp; FC</b>		
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Lakh)	5691.37	6715.82
<b>Capital cost excluding IDC &amp; FC(Rs. Lakh)</b>	<b>5691.37</b>	<b>6715.82</b>
<b>IDC &amp; FC</b>		
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Lakh)	389.82	459.99
<b>Total IDC &amp; FC (Rs. Lakh)</b>	<b>389.82</b>	<b>459.99</b>
Rate of taxes & duties considered		
<b>Capital cost Including IDC &amp; FC</b>		
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Lakh)		
<b>Total Capital cost Including IDC &amp; FC (Rs. Lakh)</b>	<b>6081.19</b>	<b>7175.80</b>
<b>Schedule of Commissioning</b>		
(Scheduled DOCO elementwise)		
COD of Unit-1/Block-1	<b>30th May 2014</b>	<b>1st Jan 2014(Anticipated)</b>
COD of Unit-1/Block-2		
COD of Unit-1/Block-3		
COD of Unit-1/Block-4		

Note:

1. Copy of approval letter should be enclosed.
2. Details of Capital cost are to be furnished as per FORM-5B or 5C as applicable.
3. Details of IDC & Financing Charges are to be furnished as per FORM-16.

PETITIONER



## Element wise Break-up of Project Cost for Transmission System

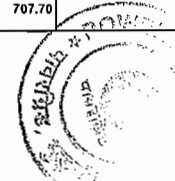
Name of the Transmission Licensee : Power Grid Corporation of India Ltd.

Name of Region: Western Region-I

Name of the Project : ESTABLISHMENT OF POOLING STATIONS AT CHAMPA AND RAIGARH (NEAR TAMNAR) UNDER IPP-B

DOCO: 01.01.2014

Sl.No.	Break Down	As per Original Estimate (Cost in Rs./Lakh)				
		As per Original Estimate	As on COB 31.03.2014	Liabilities / Provision	Variation	Reasons for Variation
1	2	3	4	5	6=(3-4-5)	7
<b>A</b>	<b>TRANSMISSION LINE</b>	ICT-3				
1.0	Preliminary works					
1.1	Design & Engineering					
1.2	Preliminary investigation, Right of way, forest clearance, PTCC, general civil works, compensation etc. + (Colony along T.L. Line)					
1.3	Total Preliminary works					
2.0	Transmission Lines material					
2.1	Towers Steel					
2.2	Conductor					
2.3	Earth Wire					
2.4	Insulators					
2.5	Hardware Fittings					
2.6	Conductor & Earthwire accessories					
2.7	Spares (Incl in Conductor)					
2.8	Erection, Stringing & Civil works including foundation					
2.9	Total Transmission Lines material					
3.0	Taxes and Duties					
3.1	Custom Duty					
3.2	Other Taxes & Duties (Included in Above)					
	Total Taxes & Duties					
	Total -Transmission lines	0.00	0.00	0.00	0.00	
:: 2 ::						
<b>B</b>	<b>SUBSTATIONS</b>	ICT-3				
4.0	Preliminary works & land					
4.1	Design & Engineering	0.00	0.00	0.00	0.00	
4.2	Land	0.00	0.00	0.00	0.00	
4.3	Site preparation	0.00	0.00	0.00	0.00	
	Total Preliminary works & land	0.00	0.00	0.00	0.00	
5.0	Civil Works					
5.1	Control Room & Office Building including HVAC	0.00	0.00	0.00	0.00	
5.2	Township & Colony	0.00	0.00	0.00	0.00	
5.3	Roads and Drainage	0.00	0.00	0.00	0.00	
5.4	Foundation for structures	87.12	247.73	204.37	-364.98	
5.5	Misc. civil works	0.00	0.00	0.00	0.00	
	Total Civil Works	87.12	247.73	204.37	-364.98	
6.0	Substation Equipments					
6.1	Switchgear (CT, PT, Circuit Breaker, Isolator etc)	612.42	382.72	176.96	52.74	
6.2	Transformers	4190.38	2097.47	1431.94	660.96	
6.3	Compensating Equipment ( Reactor, SVCs etc)	0.00	0.00	0.00	0.00	
6.4	Control , Relay & Protection Panel	55.92	40.07	19.53	-2.67	
6.5	PLCC	0.00	0.00	0.00	0.00	
6.6	HVDC /FSC/OPGW & TELECOM	0.00	0.00	0.00	0.00	
6.7	Bus Bars/ conductors/Insulators	124.18	50.21	23.21	50.74	
6.8	outdoor lighting	10.20	4.26	1.97	3.97	
6.9	Emergency DG set	0.00	0.00	0.00	0.00	
6.10	Grounding System	0.00	0.00	0.00	0.00	
6.11	Structure for Switch yard	211.82	160.32	74.13	-22.63	
6.12	Auxiliary System	31.40	28.02	12.96	-9.58	
	Total Substation Equipments	5236.29	2793.07	1739.69	733.53	
7.0	Spares (incl in eqpt. cost)	0.00				
8.0	Taxes and Duties				0.00	
8.1	Custom Duty	0.00	0.00	0.00	0.00	
8.2	Other Taxes & Duties	0.00	0.00	0.00	0.00	
8.3	Total Taxes & Duties	0.00	0.00	0.00	0.00	
	Total (Sub-station)	5323.41	3010.81	1944.06	368.54	
9.0	Construction and pre-commissioning expenses					
9.1	Site supervision & site admn etc.	0.03	0.00	0.00	0.00	
9.2	Special Tools and Plants	0.00	0.00	0.00	0.00	
9.3	construction insurance	0.00	0.00	0.00	0.00	
	Total Construction and pre commissioning expenses	0.00	0.00	0.00	0.00	
10.0	Overheads:					
10.1	Establishment	367.96	54.98	0.00	312.98	
10.2	Audit & Accounts	0.00	0.00	0.00	0.00	
10.3	Contingency	0.00	0.00	0.00	0.00	
	Total Overheads	367.96	54.98	0.00	312.98	
11.0	Project cost without IDC, FC, FERV & Hedging cost	5691.37	3065.79	1944.06	681.52	
12.0	Total Cost (Plant & Equipment)					
12.1	Interest During Construction (IDC)	389.82	363.64	0.00	26.18	
12.2	Financing Charges (FC)	0.00	0.00	0.00	0.00	
12.3	Foreign Exchange Rate Variation (FERV)	0.00	0.00	0.00	0.00	
12.4	Hedging Cost	0.00	0.00	0.00	0.00	
13	Project cost including IDC, FC, FERV & Hedging cost	6081.19	3429.43	1944.06	707.70	



Break-up of Construction / Supply / Service packages

Name of the Transmission Licensee : Power Grid Corporation of India Ltd.

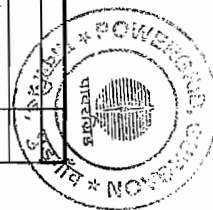
Name of the Region : Western Region-I

Name of the project : Establishment of Pooling stations at Champa and Raigarh (Near Tamar) - IPP - B

Name of the Transmission Element : AUTO TRANSFORMER AT RAIGARH(TAMNAR), BUS REACTOR AT RAIGARH(TAMNAR) AND ASSOCIATED BAYS

Anticipated DOCO: 01.01.2014

SL	Package / Scope of works	LOA NO / Date	Start date of work	No of bids received	Whether awarded through Limited / single / Deposit work	Duration / completion date	Amended Value INR	Firm or with escalation in prices	FERV	Expenditure excluding Taxes & Duties as on COD	Taxes & duties and IEDC	IDC, FC, FERV & Hedging cost	Sub-total
1	2	4	5	6	7	8	INR - 12		23				
	<b>Auto Transformer at Raigarh Pooling</b>												
	765 KV Auto Transformer Package (P248-AT-02) : Supply, Erection, Testing & Commissioning of 10x500 MVA, 765KV / 400KV Single Phase Transformers at Raigarh Pooling Station (Tamar)	CC-CS/136-WR/TR-928/3/G3/NOA-II/3887 dt 30.09.2011							1,69,19,090	166387852			
	765 KV Auto Transformer Package (P248-AT-02) : Supply, Erection, Testing & Commissioning of 10x500 MVA, 765KV / 400KV Single Phase Transformers at Raigarh Pooling Station (Tamar)	CC-CS/136-WR/TR-928/3/G3/NOA-II/3888 dt 30.09.2011	30.09.2011	6	Open	29.08.2013	263437095	With Escalation		11482482	22221873	43335497	233945222
	<b>Transformer Bays at Raigarh Pooling</b>												
	765400 KV Substation Package (P248-SS02) : 765/400 KV Raigarh Pooling Station (Near Tamar) and Extension of 400 KV Raigarh SIS under consultancy to JPL - SUPPLY	CC-CS/136-WR/1/SST-1211/3/G3/RI/NOA-II/3991 dt 18.11.2011	18.11.2011	5	Open	17.01.2014	6,78,67,870	With Escalation	32,32,495	54196385			
	765400 KV Substation Package (P248-SS02) : 765/400 KV Raigarh Pooling Station (Near Tamar) and Extension of 400 KV Raigarh SIS under consultancy to JPL - ERECTION	CC-CS/136-WR/1/SST-1211/3/G3/RI/NOA-II/3992 dt 18.11.2011	18.11.2011	5	Open	17.01.2014	2,40,81,404	With Escalation	4,24,125	12865582	1282895	9569834	65049114
	<b>765KV Circuit Breaker in ICT-3 at</b>												
	supply ad supervision of 765KV Circuit Breaker	CC-CS/256-WR/1/CB-1506/3/G10/NOA/4330 dated 16.07.2012 - SIEMENS(Diverted from Champa)	16.07.2012		Open	15.03.2014	87,69,719	With Escalation	6,88,191	5735645			
	<b>Grand Total</b>								<b>2,12,43,901</b>	<b>26,00,49,761</b>	<b>2,52,85,136</b>	<b>5,76,07,936</b>	<b>34,29,42,853</b>



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## Financial package upto COD

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**

Name of Region: **WESTERN REGION**

Name of the Project: **Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**

Name of the Transmission Element: **765/400 kV, 3\*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014**

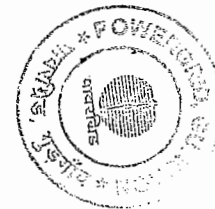
Project Cost as on COD/31.03.2009: **3429.43 (Rs. in Lakhs)**

Date of Commercial Operation of the Transmission element: **01-JAN-2014 (Anticipated)**

(Rs in Lacs)

Transmission Lines	Financial Package as apportioned/ Approved		Financial Package as on COD		As Admitted on COD	
	Currency	Amount	Currency	Amount	Currency	Amount
Loans						
Loans - Domestic	INR	4256.83	INR	1860.60		
Loans - Foreign			INR	540.00		
<b>Total Loans</b>		<b>4256.83</b>		<b>2400.60</b>		
Equity						
Foreign						
Domestic	INR	1824.36	INR	1028.83		
Notional				0.00		
<b>Total Equity</b>		<b>1824.36</b>		<b>1028.83</b>		
Debt Equity Ratio		70.00:30.00		70.00:30.00		
<b>Total Cost</b>		<b>6081.19</b>		<b>3429.43</b>		
	<b>Debt</b>	<b>Equity</b>	<b>Total</b>			
<b>Add Cap For 2013-2014</b>			1368.92			
<b>Add Cap For 2013-2014</b>	<b>Actual</b>	<b>Normative</b>				
Debt		958.24				
Equity		410.68				
<b>Total</b>		<b>1368.92</b>				
<b>Total Capital Cost with ADDCAP upto 01.04.2014</b>			<b>4798.35</b>			

21/1/2014  
Petitioner



Statement of Additional Capitalisation after COD

Name of the Transmission Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

Name of the Transmission Element:

765/400 kV, 3\*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. : DOCO :01-JAN-2014

COD:

01-JAN-2014 (Anticipated)

Sl.No.	Year	Work/Equipment proposed to be added after COD upto cut off date/ beyond cut off date	Amount capitalised and proposed to be capitalised	Justification as per propose	Regulation under which covered	Admitted Cost
1	2013-2014	BUILDING	134.60	Balance & Retention Payments	6	7
		SUB STATION	1234.32	Balance & Retention Payments	9(1)	
	Total		1368.92			
2	2014-2015	BUILDING	69.77	Balance & Retention Payments	9(1)	
		SUB STATION	505.38	Balance & Retention Payments	9(1)	
	Total		575.15			



Ant. : DOCO :01  
Petitioner

Statement of Capital Cost

POWERGRID CORPORATION OF INDIA LTD.  
WESTERN REGION

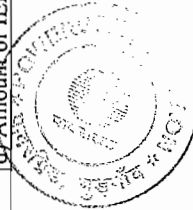
Name of the Transmission Licensee:  
Name of the Region:  
Name of the Project:  
Name of the Transmission Element:

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)  
765/400 kV, 3\*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant.:DOCO:01-  
JAN-2014

Statement of Capital Cost

(To be given for relevant dates and year wise)

	01-APR-2009- 31-Mar-2010	01-APR-2010- 31-Mar-2011	01-APR-2011- 31-Mar-2012	01-APR-2012- 31-Mar-2013	01-JAN-2014- 31-Mar-2014	(Rs. in Crores)
A						34.29
a)	Opening Gross Block Amount as per books					
b)	Amount of capital liabilities in A(a) above					
c)	Amount of IDC, FC, FERV & Hedging cost included in A(a) above					3.64
d)	Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) a					0.55
B						13.69
a)	Addition in Gross Block Amount during the period					
b)	Amount of capital liabilities in B(a) above					
c)	Amount of IDC, FC, FERV & Hedging cost included in B(a) above					
d)	Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a					
C						47.98
a)	Closing Gross Block Amount as per books					
b)	Amount of capital liabilities in C(a) above					
c)	Amount of IDC, FC, FERV & Hedging cost included in C(a) above					3.64
d)	Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) a					0.55



DEA. 108.25  
Petitioner

Financing of Additional Capitalisation

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765/400 kV, 3\*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-  
 JAN-2014**

Financial Year (Starting from COD)	Projected/Actual					Admitted				
	From COD to 31- Mar-2014	Year2	Year3	Year4	Year5& So on	Year1	Year2	Year3	Year4	Year5 & so on
1	2	3	4	5	6	7	8	9	10	11
Amount capitalised in Work/Equipmen	1368.92									
Financing Details										
Loan-1										
Loan-2										
Loan-3 and so on										
Total Loan	958.24									
Equity	410.68									
Internal Resources										
Others										
Total	1368.92									

(Rs in Lacs)



*[Signature]*  
Petitioner

Calculation of Depreciation Rate

Name of the Transmission Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

Name of the Transmission Element:

765/400 kV, 3\*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014

(Rs in Lacs)

Sl.No.	Name of the Assets	Gross Block as on 31.03.2013 or as on COD, whichever is later	Addcap during the year	Gross Block as on 31.03.2014 or as on COD, whichever is later	Depreciation Rates as per CERC's Depreciation Rate Schedule	Depreciation Amount up to 31.03.2014
	1	2	3	4	5	6=Col.4 X Col.5
<b>2013-2014</b>						
1	FREEHOLD LAND	0.00	0.00	0.00	0.00%	0.00
2	BUILDING	271.23	134.60	405.83	3.34%	2.83
3	TR LINE	0.00	0.00	0.00	5.28%	0.00
4	SUB STATION	3158.20	1234.32	4392.52	5.28%	49.83
5	PLCC	0.00	0.00	0.00	6.33%	0.00
6	LEASEHOLD LAND	0.00	0.00	0.00	3.34%	0.00
	<b>Total</b>	<b>3429.43</b>	<b>1368.92</b>	<b>4798.35</b>		<b>52.66</b>
<b>Weighted Average Rate of Depreciation (%)</b>						<b>1.28</b>
<b>Elapsed Life</b>						<b>0</b>

*[Signature]*  
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Statement of Depreciation

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **Transmission System associated with IPPs Generation in Chhatnagarh (SET-B)**  
 Name of the Transmission Element: **765/400 kV, 3\*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-  
 JAN-2014**

Financial Year	(Rs in Laacs)														
	Upto 2000-2001	2001-2002	2002-2003	2003-2004	2004-2005	2005-2006	2006-2007	2007-2008	2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014	
I	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
Depreciation on Capital Cost														43.95	
Depreciation on Additional Capitalisation															
Amount of Additional Capitalisation														1,368.92	
Depreciation Amount														8.71	
Details of FERV															
Amount of FERV on which depreciation charged															
Depreciation Amount															
Depreciation Recovered during the year														52.66	
Advance against Depreciation recovered during the year															
Depreciation and Advance against Depreciation recovered during the year														52.66	
Cumulative Depreciation And Advance against Depreciation recovered upto the year														52.66	



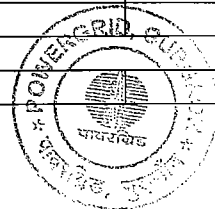
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Petitioner

Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765/400 kV, 3\*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014**

(Rs in Lacs)

Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
<b>Proposed Loan 2013-14 (10.05%)</b>						
Gross Loan Opening						1500.60
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						1500.60
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						1500.60
Average Net Loan						1500.60
Rate of Interest on Loan		0%	0%	0%	0%	10.05%
Interest on Loan						150.81
<b>IFC (IFC - A LOAN) (31419-00)</b>						
Gross Loan Opening						60.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						60.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						60.00
Average Net Loan						60.00
Rate of Interest on Loan		0%	0%	0%	0%	3.285%
Interest on Loan						1.97
<b>FC - BOND (17.01.2013)</b>						
Gross Loan Opening						480.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						480.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						480.00
Average Net Loan						480.00
Rate of Interest on Loan		0%	0%	0%	0%	3.875%
Interest on Loan						18.60
<b>BOND - XLI</b>						
Gross Loan Opening						65.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						65.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						65.00
Average Net Loan						65.00
Rate of Interest on Loan		0%	0%	0%	0%	8.85%
Interest on Loan						5.75
<b>SBI (21.03.2012)</b>						
Gross Loan Opening						50.00



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Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765/400 kV, 3\*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOC0 :01-JAN-2014**

(Rs in Lacs)

Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						50.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						50.00
Average Net Loan						50.00
Rate of Interest on Loan		0%	0%	0%	0%	10.05%
Interest on Loan						5.03
<b>BOND XXXVII</b>						
Gross Loan Opening						50.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						50.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						50.00
Average Net Loan						50.00
Rate of Interest on Loan		0%	0%	0%	0%	9.25%
Interest on Loan						4.62
<b>BOND XL</b>						
Gross Loan Opening						110.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						110.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						110.00
Average Net Loan						110.00
Rate of Interest on Loan		0%	0%	0%	0%	9.3%
Interest on Loan						10.23
<b>BOND XXXVI</b>						
Gross Loan Opening						20.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						20.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						20.00
Average Net Loan						20.00
Rate of Interest on Loan		0%	0%	0%	0%	9.35%
Interest on Loan						1.87
<b>BOND XXXIX</b>						
Gross Loan Opening						60.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						60.00



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Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765/400 kV, 3\*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014**

(Rs in Lacs)

Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						60.00
Average Net Loan						60.00
Rate of Interest on Loan		0%	0%	0%	0%	9.4%
Interest on Loan						5.64
<b>BOND XXXV</b>						
Gross Loan Opening						5.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						5.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						5.00
Average Net Loan						5.00
Rate of Interest on Loan		0%	0%	0%	0%	9.64%
Interest on Loan						0.48
<b>Total</b>						
Gross Loan Opening						2400.60
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						2400.60
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						2400.60
Average Net Loan						2400.60
Interest on Loan						205.01
Weighted Average Rate of Interest on Loans						8.5398%

*[Signature]*  
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Calculation of Interest on Normative Loan

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765/400 kV, 3\*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014**

(Rs in Lacs)

Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7
Gross Normative Loan - Opening						2,400.60
Cumulative repayment of Normative Loan upto previous year						
Net Normative loan - Opening						2,400.60
Increase/Decrease due to ACE during the Year						958.24
Repayments of Normative Loan during the year						52.66
Net Normative loan - Closing						3,306.18
Average Normative Loan						2,853.39
Weighted average Rate of Interest on actual Loans						8.5398%
Interest on Normative loan						60.92

*[Signature]*  
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## Loans in Foreign Currency

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765/400 kV, 3\*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOC0 :01-JAN-2014**

Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7
<b>IFC (JFC - A LOAN) (31419-00) (USD in LACs) EXCHANGE RATE : 63.12</b>						
Gross Loan Opening						0.95
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						0.95
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						0.95
Average Net Loan						0.95
Rate of Interest on Loan						3.285%
Interest on Loan						0.03
<b>FC - BOND (17.01.2013) (USD in LACs) EXCHANGE RATE : 63.12</b>						
Gross Loan Opening						7.60
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						7.60
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						7.60
Average Net Loan						7.60
Rate of Interest on Loan						3.875%
Interest on Loan						0.29

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 Petitioner



Calculation of Interest on Working Capital

Name of the Transmission Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

Name of the Transmission Element:

765/400 kV, 3\*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014

(Rs in Lacs)

SLN o.	Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7	8
1	O and M Expenses						13.09
2	Maintenance Spares						23.57
3	Recievables						142.97
4	Total Working Capital						179.63
5	Rate of Interest						13.20
6	Interest on Working Capital						5.93

*[Signature]*  
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## Draw Down Schedule for Calculation of IDC &amp; Financing Charges

Name of the Transmission Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

Name of the Transmission Element:

765/400 kV, 3\*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014

(Rs in Lacs)

Draw Down Schedule for Calculation of IDC & Financing Charges										
Sl.No	Drawn Down	Quarter 1			Quarter 2			Quarter n(COD)		
Sl.No.	Particulars	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee
<b>1.</b>	<b>Loans</b>									
<b>1.1</b>	<b>Foreign Loans</b>									
<b>1.2</b>	<b>Indian Loans</b>									
<b>1.2.1</b>	<b>IFC (IFC - A LOAN) (31419-00)</b>									
	Draw Down Amount									60.00
	IDC									
	Financing Charges									
<b>1.2.2</b>	<b>FC - BOND (17.01.2013)</b>									
	Draw Down Amount									480.00
	IDC									
	Financing Charges									
	Total Foreign Loans									
	Draw Down Amount									540.00
	IDC									0.00
	Financing Charges									0.00
<b>1.2</b>	<b>Indian Loans</b>									
<b>1.2.1</b>	<b>BOND XXXV</b>									
	Draw Down Amount									5.00
	IDC									
	Financing Charges									
<b>1.2.2</b>	<b>BOND XXXVI</b>									
	Draw Down Amount									20.00
	IDC									
	Financing Charges									
<b>1.2.3</b>	<b>BOND XXXVII</b>									
	Draw Down Amount									50.00
	IDC									
	Financing Charges									
<b>1.2.4</b>	<b>BOND XXXIX</b>									
	Draw Down Amount									60.00
	IDC									
	Financing Charges									
<b>1.2.5</b>	<b>SBI (21.03.2012)</b>									
	Draw Down Amount									50.00
	IDC									
	Financing Charges									
<b>1.2.6</b>	<b>BOND XL</b>									
	Draw Down Amount									110.00
	IDC									
	Financing Charges									
<b>1.2.7</b>	<b>BOND - XLI</b>									
	Draw Down Amount									65.00
	IDC									
	Financing Charges									
<b>1.2.8</b>	<b>Proposed Loan 2013-14 (10.05%)</b>									
	Draw Down Amount									1500.60
	IDC									
	Financing Charges									
	<b>Total Indian Loans</b>									
	Draw Down Amount									1860.60
	IDC									0.00

**Draw Down Schedule for Calculation of IDC & Financing Charges**

**Name of the Transmission Licensee:** POWERGRID CORPORATION OF INDIA LTD.  
**Name of Region:** WESTERN REGION  
**Name of the Project:** 'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)  
**Name of the Transmission Element:** 765/400 kV, 3\*500 MVA ICT-III at Raigarh Pooling Station (near Tamnar) alongwith associated bays. Ant. :DOCO :01-JAN-2014

(Rs in Lacs)

Draw Down-Schedule for Calculation of IDC & Financing Charges										
Sl.No	Drawn Down	Quarter 1			Quarter 2			Quarter n(COD)		
Sl.No.	Particulars	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee
	Financing Charges									0.00
	<b>Total of Loans Drawn</b>									
	Draw Down Amount									2400.60
	IDC									363.64
	Financing Charges									0.00
2	<b>Equity</b>									
2.1	Foreign Equity Drawn									
2.2	Indian Equity Drawn									0
	<b>Total Equity Deployed</b>									0.00

The project has been funded through domestic loans and foreign loans allocated from the common pool based on the phasing of expenditure and IDC has been booked accordingly. As the loans are allocated from common pool, quarter wise drawl is not furnished.

*(Signature)*  
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Summary Sheet

Name of the Transmission Licensee:  
Name of Region:  
Name of the Project:  
Name of the Transmission Element:

POWERGRID CORPORATION OF INDIA LTD.  
WESTERN REGION

'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

765 kV S/C Champa Pooling Station - Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only. Ant. :DOCO :01-JAN-2014

Sl.No.	Particulars	Form No.	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014(Pro Rata)
1	Depreciation	FORM-12	0.00	0.00	0.00	0.00	0.00	0.00
2	Interest on Loan	FORM-13A	0.00	0.00	0.00	0.00	0.00	0.00
3	Return on Equity	FORM-01A	0.00	0.00	0.00	0.00	0.00	0.00
4	Interest On Working Capital	FORM-13B	0.00	0.00	0.00	0.00	0.00	0.00
5	O & M Expenses		0.00	0.00	0.00	0.00	0.00	0.00
6	Total		0.00	0.00	0.00	0.00	0.00	0.00

Tariff for the period 2013-14 in this form is based on Anticipated DOCO of 01-JAN-2013 as per Auditor's Certificate. However, the tariff claimed in this petition has been made on the revised Anticipated DOCO of 01-FEB-2014 making pro-rata reduction of 1 month on this tariff.

*[Signature]*  
Petitioner



Calculation Of Return On Equity

Name of the Transmission Licensee:  
Name of Region:  
Name of the Project:  
Name of the Transmission Element:

POWERGRID CORPORATION OF INDIA LTD.  
WESTERN REGION  
Transmission System associated with IPPs Generation in Chhatissgarh (SET-B)  
765 kV S/C Champa Pooling Station - Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only. Ant. :DOCO :01-JAN-2014

Particulars	(Rs in Lacs)						
	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014	
1	2	3	4	5	6	7	
Equity as DOCO							3,536.28
Notional Equity for Add Cap							425.14
Total Equity							3,961.42
Return on Equity @ 17.481%							169.11

Return on Equity @ 17.481% 18.044%

Petitioner





Details of Transmission Lines And Substations

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765 kV S/C Champa Pooling Station - Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only. Ant. :DOCO :01-JAN-2014**

Transmission Lines												
Sl.No.	Name of Line	Type of Line AC/HVDC	S/C or D/C	No. of Sub-Conductors	Voltage level kV	Line Length (Km.)	Date of Commercial operation	Covered in the present petition		If No, petition No.		
								Yes/No		Yes/No		
1	765kV S/C Champa Pooling Station - Dharamjaygarh S/S T/L	AC	S/C	4	765	50.58	01-JAN-2014	Yes		Yes		
2	765kV S/C Champa Pooling Station - Dharamjaygarh S/S T/L	AC	D/C	4	765	5.9	01-JAN-2014	Yes		Yes		
Substations												
Sl.No.	Name of Sub-Station	Type of Substation Conventional /GIS/ HVDC Terminal/ HVDC Back to Back	Voltage level kV	No. of Transformers / Reactors/ SVC etc (with Capacity)	No. of Bays			Date of Commercial operation	Covered in the present petition		If No, petition No.	
					765 KV	400 KV	220 KV	132 KV & below	Yes/No		Yes/No	
1	Dharamjaygarh Pooling Station	Conventional	765/400 kV									
	Champa P.S.#1 - 1 Bay		765		1			01-JAN-2014	Yes			
	Total											
					1							

Bays at Champa S/S have not been considered as the Champa PS- Dharamjaygarh 765 kV S/C T/L is being terminated at KSK Mahanadi Generating Station (near Champa PS) temporarily and not at Champa PS. *under contingency scheme.*



*[Signature]*  
Petitioner

**Normative Parameters** considered For tariff calculations

Name of the Transmission licensee: POWERGPJD CORPORATION OF INDIA LTD.  
**Name** of Region: WESTERN REGION  
 Name of the Project: Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)  
 Name of the Transmission Element: 765 kV SIC Champa Pooling Station - Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only. Ant. :**DOCO** :01-JAN-2014

Year Ending March

Particulars	Unit	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7	8
Base Rate of Return on Equity	%						17.481
Tax Rate	%						11.33
Target Availability	%						98.00
Normative O&M per Km.	Rs. lacs	Given Below					
Normative O&M per bay	Rs. lacs	Given Below					
Spares for WC as % of O&M	%						15.00
Receivables in Months for WC	months						2.00
Prime lending Rate of SBI as on 01-APR-2009	%						13.20
Norms for O&M expenditure for Transmission System							
		2009-10	2010-11	2011-12	2012-13	2013-14	
<b>Norms for sub-station (Rs Lakh per bay)</b>							
765 KV		73.36	77.56	81.99	86.68	91.64	
400 KV		52.40	55.40	58.57	61.92	65.46	
220 KV		36.68	38.78	41.00	43.34	45.82	
132 KV and below		26.20	27.70	29.28	30.96	32.73	
<b>Norms for AC and HVDC Lines (Rs Lakhs per km)</b>							
Single Circuit (Bundled conductor with four or more sub-conductors)		0.537	0.568	0.600	0.635	0.671	
Single Circuit (Twin & Triple Conductor)		0.358	0.378	0.406	0.423	0.447	
Single Circuit (Single Conductor)		0.179	0.189	0.200	0.212	0.224	
Double Circuit (Bundled conductor with four or more sub-conductors)		0.940	0.994	1.051	1.111	1.174	
Double Circuit (Twin & Triple Conductor)		0.627	0.663	0.701	0.741	0.783	
Double Circuit (Single Conductor)		0.269	0.284	0.301	0.318	0.336	
<b>Norm for HVDC Stations</b>							
HVDC Back-to-back stations (Rs lakh per 500 MW)		443.00	468.00	495.00	523.00	553.00	
Richard-Baker HVDC bipole scheme (Rs Lakh)		1450.00	1533.03	1621.90	1713.00	1811.00	
Talcher-Kolar HVDC bipole scheme (Rs Lakh)		1699.00	1796.00	1894.00	2008.00	2122.00	

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04-04-14

Abstract of **Capital Cost** Estimates and Schedule of **Commissioning** for the New **projects**

Name of the <b>Transmission</b> Licensee :	POWER GRID CORPORATION OF INDIA	
Name of <b>Region</b> :	WESTERN REGION	
Name of the Project :	Establishment of Pooling Stations at Champa and Raigarh (Near Tamnar) Under IPP-B	
Name of Element:	765KV 3/C Champa-Bharanajaygarh TL	
<b>Capital Cost Estimates</b>		
Board of Director/ Agency approving the <b>Capital cost estimate</b> :	Board of Directors	
Date of approval of the Capital cost estimates:	31st May 2011	
	Present Day Cost	Completed Cost
Price level of approved estimates	As of End of 4th Qtr. Of the year 2010	As on Scheduled COD of the System
Foreign Exchange rate considered for the <b>Capital cost estimates</b>		
<b>Capital Cost excluding IDC &amp; FC</b>		
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Lakh)	11218.83	13238.22
Capital cost excluding IDC & <b>FC (Rs. Lakh)</b>	11218.83	13238.22
<b>IDC &amp; FC</b>		
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Lakh)	768.14	906.41
<b>Total IDC &amp; FC (Rs. Lakh)</b>	768.14	906.41
<b>Rate of taxes &amp; duties considered</b>		
<b>Capital cost Including IDC &amp; FC</b>		
Foreign Component, if any (In Million US \$ or the relevant Currency)		
Domestic Component (Rs. Lakh)		
<b>Total Capital cost Including IDC &amp; FC (Rs. Lakh)</b>	11986.97	14144.62
<b>Schedule of Commissioning</b>		
(Scheduled DCO elementwise)		
COD of Unit-1/Block-1	30th May 2014	1st Jan 2014 (Anticipated)
COD of Unit-1/Block-2		
COD of Unit-1/Block-3		
COD of Unit-1/Block-4		
Note:	1. Copy of approval letter should be enclosed. 2. Details of Capital cost are to be furnished as per FORM-5B or 5C as applicable. 3. Details of IDC & Financing Charges are to be furnished as per FORM-16.	

PETITIONER



Element wise Break-up of Project Cost for Transmission System

Name of the Transmission Licensee : Power Grid Corporation of India Ltd.

Name of Region: Western Region-I

Name of the Project : ESTABLISHMENT OF POOLING STATIONS AT CHAMPA AND RAIGARH (NEAR TAMNAR) UNDER IPP-B

DOC0: 01.01.2014

Sl.No.	Break Down	As per Original Estimate (Cost in Rs./Lakh)				
		As per Original Estimate	As on COD 01.01.2014	Liabilities / Provision	Variation	Reasons for Variation
1	2	3	4	5	6=(3-4-5)	7
<b>A</b>	<b>TRANSMISSION LINE</b>	<b>765KV SIC Champa-Dharamjaygarh TL</b>				
<b>1.0</b>	<b>Preliminary works</b>					
1.1	Design & Engineering	0.00	0.00	0	0.00	
1.2	Preliminary investigation, Right of way, forest clearance, PTCC, general civil works, compensation etc. (Colony along T.L.Line)	91.17	457.50	302.13	-668.46	
<b>1.3</b>	<b>Total Preliminary works</b>	<b>91.17</b>	<b>457.50</b>	<b>302.13</b>	<b>-668.46</b>	
<b>2.0</b>	<b>Transmission Lines material</b>					
2.1	Towers Steel	3171.14	3938.12	396.09	-1163.08	
2.2	Conductor	2616.27	3026.55	6.29	-416.57	
2.3	Earth Wire	48.75	25.40	2.55	20.80	
2.4	Insulators	627.52	764.98	159.08	-296.53	
2.5	Hardware Fittings	320.94	406.42	40.88	-126.36	
2.6	Conductor & Earthwire accessories	131.84	93.41	9.40	29.04	
2.7	Spares (Incl in Conductor)	0.00	0.00	5.00	0.00	
2.8	Erection, Stringing & Civil works including foundation	1608.35	1251.55	376.06	-19.26	
<b>2.9</b>	<b>Total Transmission Lines material</b>	<b>8524.81</b>	<b>9506.43</b>	<b>990.35</b>	<b>-1971.97</b>	
<b>3.0</b>	<b>Taxes and Duties</b>					
3.1	Custom Duty	0.00	0.00	0.00	0.00	
3.2	Other Taxes & Duties (Included in Above)	0.00	0.00	0.00	0.00	
	<b>Total Taxes &amp; Duties</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	
	<b>Total -Transmission lines</b>	<b>8615.98</b>	<b>9963.94</b>	<b>1292.47</b>	<b>-2640.43</b>	
<b>B.</b>	<b>SUBSTATIONS</b>	<b>765kKV Dharamjaygarh Ss- 765KV Bars</b>				
<b>4.0</b>	<b>Preliminary works &amp; land</b>					
4.1	Design & Engineering	0.00	0.00	0.00	0.00	
4.2	Land	0.03	0.00	0.00	0.00	
4.3	Site preparation	0.00	0.00	0.00	0.00	
	<b>Total Preliminary works &amp; land</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	
<b>5.0</b>	<b>Civil Works</b>					
5.1	Control Room & Office Building including HVAC	0.00	0.00	0.00	0.00	
5.2	Township & Colony	0.00	0.00	0.00	0.00	
5.3	Roads and Drainage	-0.00	0.00	0.00	0.00	
5.4	Foundation for structures	100.00	56.47	67.42	-23.88	
5.5	Misc. civil works	20.00	7.47	8.91	3.62	
	<b>Total Civil Works</b>	<b>120</b>	<b>63.93</b>	<b>76.33</b>	<b>-20.26</b>	
<b>6.0</b>	<b>Substation Equipment-</b>					
6.1	Switchgear (CT,PT, Circuit Breaker, Isolator etc)	924.751	430.81	595.471	-101.53	There is no change in quantity. The variation is mainly due to LOA Price/PV/Taxes & Duties etc.
6.2	Transformers	0.00	0.00	0.00	0.00	
6.3	Compensating Equipment (Reactor, SVCs etc)	0.00	0.00	0.00	0.00	
6.4	Control, Relay & Protection Panel	54.04	36.66	50.67	-33.29	There is no change in quantity. The variation is mainly due to LOA Price/PV/Taxes & Duties etc.
6.5	PLCC	39.67	0.00	87.38	47.71	There is no change in quantity. The variation is mainly due to LOA Price/PV/Taxes & Duties etc.



6.6	HVDC /FSC/OPGW & TELECOM	0.00	0.00	0.00	0.00	
6.7	Bus Bars/ conductors/Insulators	132.56	43.59	60.25	28.73	There Is no charge in quantity.The variation is mainly due to IOA Price/PV/Taxes & Duties etc
6.8	outdoor lighting	10.00	3.38	4.68	1.94	There Is no change in quantity.The variation is mainly due to LOA Price/PV/Taxes & Duties etc
6.9	Emergency DG set	0.00	0.00	0.00	0.00	
6.1	Grounding System	0.00	0.00	0.00	0.00	
6.11	Structure for Switch yard	198.41	59.58	82.35	56.48	There is no change in quantity.The variation is mainly due to IOA Price/PV/Taxes & Duties etc.
6.12	Auxiliary System	293.20	83.17	114.95	95.08	There is no change in quantity.The variation is mainly due to IOA Price/PV/Taxes & Duties etc.
	<b>Total Substation Equipments</b>	1652.63	657.19	995.75	-0.31	
7.0	<b>Spares (incl.in eqpt. cost)</b>					
8.0	<b>Taxes and Duties</b>				0.00	
8.1	Custom Duty	0.00	0.00	0.00	0.00	
8.2	Other Taxes & Duties	0.00	0.00	0.00	0.00	
8.3	<b>Total Taxes &amp; Duties</b>	0.00	0.00	0.00	0.00	
	<b>Total (Sub-station)</b>	-1772.63	721.12	1072.08	-20.57	
9.0	<b>Construction and pre-commissioning expenses</b>					
9.1	Site supervision & site admn.etc.	0.00	0.00	0.00	0.00	
9.2	Special Tools and Plants	0.00	0.00	0.00	0.00	
9.3	construction Insurance	0.00	0.00	0.00	0.00	
	<b>Total Construction and pre commissioning expenses</b>	0.00	0.00	0.00	0.00	
10.0	<b>Overheads</b>					
10.1	Establishment	830.22	144.81	0.00	685.41	
10.2	Audit & Accounts	0.00	0.00	0.00	0.00	
10.3	Contingency	0.00	0.00	0.00	0.00	
	<b>Total Overheads</b>	830.22	144.81	0.00	685.41	
	<b>Project cost without IDC, FC, FERV &amp; Hedging cost</b>	11218.83	10829.86	2364.55	-1975.58	
12.0	<b>Total Cost (Plant &amp; Equipment)</b>					
12.1	Interest During Construction (IDC)	768.14	957.72	0.00	-189.58	
12.2	Financing Charges (FC)	0.00	0.00	0.09	0.00	
12.3	Foreign Exchange Rate Variation (FERV)	0.00	3.00	0.00	0.00	
12.4	Hedging Cost	0.00	0.00	0.00	0.00	
13	<b>Project cost including IDC, FC, FERV &amp; Hedging cost</b>	11986.97	11787.58	2364.55	-2165.16	

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Statement of Additional Capitalisation after COD

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765 kV S/C Champa Pooling Station - Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only. Ant. :DOCO :01-JAN-2014**  
 COD: **01-JAN-2014**

(Rs in Lacs)

Sl.No.	Year	Work/Equipment proposed to be added after COD upto cut off date/ beyond cut off date	Amount capitalised and proposed to be capitalised	Justification as per propose	Regulation under which covered	Admitted Cost
1	2	3	4	5	6	7
1.	2013-2014	BUILDING	53.04	Balance & Retention Payments	9(1)	
		TR LINE	671.71	Balance & Retention Payments	9(1)	
		SUB STATION	605.01	Balance & Retention Payments	9(1)	
		PLCC	87.38			
	Total		1417.14			
2.	2014-2015	BUILDING	23.29	Balance & Retention Payments	9(1)	
		TR LINE	620.76	Balance & Retention Payments	9(1)	
		SUB STATION	303.36	Balance & Retention Payments	9(1)	
	Total		947.41			

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Statement of Capital Cost

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765 kV S/C Champa Pooling Station - Dharamjapgarh S/S T/L & Bays st Dharamjaygarh S/S only. Ant. :DOCO :01-JAN-2014**

Statement of Capital Cost

(To be given for relevant dates and year wise)

(Rs. in Crores)

		01-APR-2009- 31-Mar-2010	01-APR-2010- 31-Mar-2011	01-APR-2011- 31-Mar-2012	01-APR-2012- 31-Mar-2013	01-JAN-2014- 31-Mar-2014
<b>A</b>	a) Opening Gross Block Amount as per books					117.88
	b) Amount of capital liabilities in A(a) above					
	c) Amount of IDC, FC, FERV & Hedging cost included in A(a) above					9.58
	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) a					1.45
<b>B</b>	a) Addition in Gross Block Amount during the period					14.17
	b) Amount of capital liabilities in B(a) above					
	c) Amount of IDC, FC, FERV & Hedging cost included in B(a) above					
	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a					
<b>C</b>	a) Closing Gross Block Amount as per books					132.05
	b) Amount of capital liabilities in C(a) above					
	c) Amount of IDC, FC, FERV & Hedging cost included in C(a) above					9.58
	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) a					1.45

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## Financing of Additional Capitalisation

Name of the Transmission Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:


Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

Name of the Transmission Element:

765 kV SIC Champa Pooling Station - Dharamjaygarh S/S T/L &amp; Bays at Dharamjaygarh S/S only. Ant. :DOCO :01-JAN-2014

(Rs in Lacs)

Financial Year (Starting from COD)	Projected/Actual					Admitted				
	From COD to31- Mar-2014	Year2	Year3	Year4	Year5& So on	Year1	Year2	Year3	Year4	Year5 & so on
1	2	3	4	5	6	7	8	9	10	11
Amount capitalised in Work/Equipment	1417.14									
Financing Details										
Loan-1										
Loan-2										
Loan-3 and so on										
Total Loan	992.00									
Equity	425.14									
Internal Resources										
Others										
Total	1417.14									


  
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## Calculation of Depreciation Rate

Name of the Transmission Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)

Name of the Transmission Element:

765 kV S/C Champa Pooling Station - Dharamjaygarh S/S T/L &amp; Bays at Dharamjaygarh S/S only. Ant. : DOCO :01-JAN-2014

(Rs in Lacs)

Sl.No.	Name of the Assets	Gross Block as on 31.03.2013 or as-on COD, whichever is later	Addcap during the year	Gross Block as on 31.03.2014 or as on COD, whichever is later	Depreciation Rates as per CERC's Depreciation Rate Schedule	Depreciation Amount up to 31.03.2014
	1	2	3	4	5	6=Col.4 X Col.5
<b>2013-2014</b>						
1	FREEHOLD LAND	0.00	0.00	0.00	0.00%	0.00
2	BUILDING	73.67	53.04	126.71	3.34%	0.84
3	TRLM	10958.54	671.71	11630.25	5.28%	149.09
4	SUB STATION	755.38	605.01	1360.39	5.28%	13.96
5	PLCC	0.00	87.38	87.38	6.33%	0.69
6	(LEASEHOLD LAND)	0.00	0.00	0.00	3.34%	0.00
	Total	11787.59	1417.14	13204.73		164.58
Weighted Average Rate of Depreciation (%)						1.32
Elapsed Life						0

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Statement of Depreciation

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765 kV SIC Champa Pooling Station - Dharamjaygarh SIS T/L & Bays at Dharamjaygarh S/S only. Ant. :DOCO :01-JAN-2014**

(Rs in Lacs)

Financial Year	Upto 2000-2001	2001-2002	2002-2003	2003-2004	2004-2005	2005-2006	2006-2007	2007-2008	2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Depreciation on Capital Cost														155.24
Depreciation on Additional Capitalisation														
Amount of Additional Capitalisation														1,417.14
Depreciation Amount														9.34
Details of FERV														
Amount of FERV on which depreciation charged														
Depreciation Amount														
Depreciation Recovered during the year														164.58
Advance against Depreciation recovered during the year														
Depreciation and Advance against Depreciation recovered during the year														164.58
Cumulative Depreciation And Advance against Depreciation recovered upto the year														164.58

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Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.  
Name of Region: WESTERN REGION  
Name of the Project: Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)  
Name of the Transmission Element: 765 kV S/C Champa Pooling Station - Dharamjaygarh SIS T/L & Bays at Dharamjaygarh S/S only. Ant. :DOC0 :01-JAN-2014

(Rs in Lacs)

Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
<b>Proposed Loan 2013-14 (10.05%)</b>						
Gross Loan Opening						4006.31
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						4006.31
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						4006.31
Average Net Loan						4006.31
Rate of Interest on Loan		0%	0%	0%	0%	10.05%
Interest on Loan						402.63
<b>IFC ( IFC - A LOAN) (31419-00)</b>						
Gross Loan Opening						310.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						310.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						310.00
Average Net Loan						310.00
Rate of Interest on Loan		0%	0%	0%	0%	3.285%
Interest on Loan						10.18
<b>FC - BOND (17.01.2013)</b>						
Gross Loan Opening						2500.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						2500.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						2500.00
Average Net Loan						2500.00
Rate of Interest on Loan		0%	0%	0%	0%	3.875%
Interest on Loan						96.88
<b>BOND - XLI</b>						
Gross Loan Opening						250.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						250.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						250.00
Average Net Loan						250.00
Rate of Interest on Loan		0%	0%	0%	0%	8.85%
Interest on Loan						22.12
<b>SBI (21.03.2012)</b>						
Gross Loan Opening						200.00



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Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.  
Name of Region: WESTERN REGION  
Name of the Project: Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)  
Name of the Transmission Element: 765 kV S/C Champa Pooling Station - Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only. Ant. :DOC0 :01-JAN-2014

Particulars	(Rs in Lacs)					
	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						200.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans dunnng the year						
Net Loan Closing						200.00
Average Net Loan						200.00
Rate of Interest on Loan		0%	0%	0%	0%	10.05%
Interest on Loan						20.10
<b>BOND XXXVII</b>						
Gross Loan Opening						200.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						200.00
Add Drawal(s) during the year						
Less Repayments(s) of Loans during the year						
Net Loan Closing						200.00
Average Net Loan						200.00
Rate of Interest on Loan		0%	0%	0%	0%	9.25%
Interest on Loan						18.50
<b>BOND XI.</b>						
Gross Loan Opening						435.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						435.00
Add Drawal(s) dunnng the year						
Less Repayments(s) of Loans dunnng the year						
Net Loan Closing						435.00
Average Net Loan						435.00
Rate of Interest on Loan		0%	0%	0%	0%	9.3%
Interest on Loan						40.46
<b>BOND XXXVI</b>						
Gross Loan Opening						90.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						90.00
Add Drawal(s) dunnng the year						
Less Repayments(s) of Loans dunnng the year						
Net Loan Closing						90.00
Average Net Loan						90.00
Rate of Interest on Loan		0%	0%	0%	0%	9.35%
Interest on Loan						8.41
<b>BOND XXXIX</b>						
Gross Loan Opening						240.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						240.00

## Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: POWERGIUD CORPORATION OF INDIA LTD.  
 Name of Region: WESTERN REGION  
 Name of the Project: Transmission System associated with IPPs Generation in Chbatisgarh (SET-B)  
 Name of the Transmission Element: 765 kV SIC Champa Pooling Station - Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only. Ant. :DOCO :01-JAN-2014

(Rs in Lacs)

Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						240.00
Average Net Loan						240.00
Rate of Interest on Loan		0%	0%	0%	0%	9.4%
Interest on Loan						22.56
<b>BOND XXXV</b>						
Gross Loan Opening						20.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						20.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						20.00
Average Net Loan						20.00
Rate of Interest on Loan		0%	0%	0%	0%	9.64%
Interest on Loan						1.93
<b>Total</b>						
Gross Loan Opening						8251.31
Cumulative Repayments of Loans upto Previous Year						--
Net Loans Opening						8251.31
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						8251.31
Average Net Loan						8251.31
Interest on Loan						643.78
Weighted Average Rate of Interest on Loans						7.8021%

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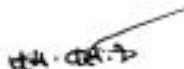


Calculation of Interest on Normative Loan

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.  
Name of Region: WESTERN REGION  
Name of the Project: Transmission System associated with **IPPs** Generation in Chhatisgarh (SET-B)  
Name of the Transmission Element: 765 kV **S/C Champa** Pooling Station - Dharamjaygarh **S/S T/L** & Bays at Dharamjaygarh **S/S** only. Ant. :**DOCO :01-JAN-2014**

(Rs in Lacs)

Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
I	2	3	4	5	6	7
Gross Normative Loan - Opening						8,251.31
Cumulative repayment of Normative Loan upto previous year						
Net Normative loan - Opening						8,251.31
Increase/Decrease due to ACE during the Year						992.00
Repayments of Normative Loan during the year						164.58
Net Normative loan - Closing						9,078.73
Average Normative Loan						8,665.02
Weighted average Rate of Interest on actual Loans						7.8021%
Interest on Normative loan						169.01

  
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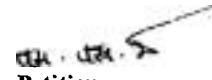




Loans in Foreign Currency

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **'Transmission System associated with IPPs Generation in Chhatisgarh (SET-B)**  
 Name of the Transmission Element: **765 kV SIC Champa Pooling Station - Dharamjaygarh S/S T/L & Bays at Dharamjaygarh S/S only. Ant. :DOCO :01-JAN-2014**

Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7
<b>IFC (IFC - A LOAN) (31419-00) (USD in LACs) EXCHANGE RATE : 63.12</b>						
Gross Loan Opening						4.91
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						4.91
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						4.91
Average Net Loan						4.91
Rate of Interest on Loan						3.285%
Interest on Loan						0.16
<b>FC - BOND (17.01.2013) (USD in LACs) EXCHANGE RATE : 63.12</b>						
Gross Loan Opening						39.61
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						39.61
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						39.61
Average Net Loan						39.61
Rate of Interest on Loan						3.875%
Interest on Loan						1.53

  
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Calculation of Interest on Working Capital

Name of the Transmission Licensee:

POWERGRID CORPORATION OF **INDIA** LTD.

Name of Region:

WESTERN REGION

Name of the Project:

"Transmission System associated with **IPPs** Generation in Chhatisgarh (SET-B)

Name of the **Transmission** Element:

765 kV **S/C Champa** Pooling Station - Dharamjaygarh **S/S T/L** & Bays at Dharamjaygarh **S/S** only. Ant. :**DOCO :01-JAN-2014**

(Rs in Lacs)							
Sl.N o.	Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7	8
1	O and M Expenses						11.04
2	Maintenance Spares						19.88
3	Receivables						365.95
4	Total Working Capital						396.87
5	Rate of Interest						13.20
6	Interest on Working Capital						13.10

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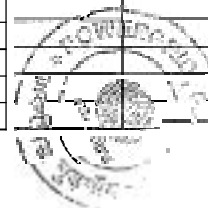


Draw Down Schedule for Calculation of IDC & Financing Charges

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.  
 Name of Region: WESTERN REGION  
 Name of the Project: Transmission System associated with **IPPs** Generation in Chhatisgarh (SET-B)  
 Name of the Transmission Element: 765 kV SIC **Champa Pooling** Station - Dharamjaygarh **S/S T/L** & Bays at Dharamjaygarh **S/S** only. Ant. :**DOCO** :01-JAN-2014

(Rs in Lacs)

Draw Down Schedule for Calculation of IDC & Financing Charges										
Sl.No	Drawn Down	Quarter 1			Quarter 2			Quarter n(COD)		
Sl.No.	Particulars	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee
<b>I.</b>	<b>Loans</b>									
<b>1.1</b>	<b>Foreign Loans</b>									
1.2	<b>Indian Loans</b>									
1.2.1	<b>IFC (IFC - A LOAN) (31419-00)</b>									
	Draw Down Amount									310.00
	IDC									
	Financing Charges									
1.2.2	<b>FC - BOND (17.01.2013)</b>									
	Draw Down Amount									2500.00
	IDC									
	Financing Charges									
	Total Foreign Loans									
	Draw Down Amount									2810.00
	IDC									0.00
	Financing Charges									0.00
1.2	<b>Indian Loans</b>									
1.2.1	<b>BOND XXXV</b>									
	Draw Down Amount									30.00
	IDC									
	Financing Charges									
1.2.2	<b>BOND XXXVI</b>									
	Draw Down Amount									90.00
	IDC									
	Financing Charges									
1.2.3	<b>BOND XXXVII</b>									
	Draw Down Amount									200.00
	IDC									
	Financing Charges									
1.2.4	<b>BOND XXXIX</b>									
	Draw Down Amount									240.00
	IDC									
	Financing Charges									
1.2.5	<b>SBI (21.03.2012)</b>									
	Draw Down Amount									200.00
	IDC									
	Financing Charges									
1.2.6	<b>BOND XL</b>									
	Draw Down Amount									435.00
	IDC									
	Financing Charges									
1.2.7	<b>BOND - XLI</b>									
	Draw Down Amount									250.00
	IDC									
	Financing Charges									
1.2.8	<b>Proposed Loan 2013-14 (10.05%)</b>									
	Draw Down Amount									4006.31
	IDC									
	Financing Charges									
	Total Indian Loans									
	Draw Down Amount									
	IDC									0.00



Draw Down Schedule for Calculation of **IDC & Financing Charges**

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **Transmission System associated with **IPPs** Generation in Cbhatigarb (SET-B)**  
 Name of the Transmission Element: **765 kV SIC **Champa** Pooling Station - Dharamjaygarh SIS T/L & Bays at Dharamjaygarh S/S only. Ant. :**DOC0 :01-JAN-2014****

(Rs in Lacs)

Draw Down Schedule for Calculation of IDC & Financing Charges										
Sl.No	Drawn Down	Quarter 1			Quarter 2			Quarter n(COD)		
Sl.No.	Particulars	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quant.m In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee
	Financing Charges									0.00
	Total of Loans Drawn									8251.31
	Draw Down Amount									8251.31
	IDC									957.72
	Financing Charges									0.00
<b>2</b>	<b>Equity</b>									
2.1	Foreign Equity Drawn									
2.2	Indian Equity Drawn									0
	Total Equity Deployed									0.00

The project has been funded through domestic loans and foreign loans allocated from the common pool based on the phasing of expenditure and IDC has been booked accordingly. As the loans are allocated from common pool, quarter wise drawl is not furnished.

*[Signature]*  
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CHECK LIST  
PART-III

Name of the Company

Power Grid Corporation of India Ltd.

Name of the Project :

IPP Generation Projects in Chhanisgarh (Set "B"  
WRI-IPPB)  
(1) 765/400 kV, 3\*500 MVA ICT-2 at Raigarh PS  
(Near Tamnar) **alongwith with** associated bays, (2)  
765/400 kV, 3\*500 MVA ICT-3 at Raigarh PS (Near  
Tamnar) alongwith with associated bays and (3) 765  
kV S/C Cnampa Pooling Station-Dharamjaygarh S/S  
T/L & Bays at Dharamjaygarh S/S only

Name of the Transmission Element:

Checklist of Forms and other information/ documents for tariff filing for Transmission System

Form No.	Tariff Filing Formats (Transmission)	Tick
FORM-1	Summary Sheet	Yes
FORM-1A	Calculation of Return on Equity	Yes
FORM-2	Details of Transmission Lines and Substations	Yes
FORM-3	Normative Parameters considered for tariff calculations	Yes
FORM-4	Details of Foreign loans	Not applicable and hence not enclosed
FORM-4A	Details of Foreign Equity	Not applicable and hence not enclosed
FORM-5	Abstract of Admitted Cost for the existing Projects	Not applicable and hence not enclosed
FORM-5A	Abstract of Project Cost Estimates and Schedule of Commissioning for the new Projects	Yes
FORM-5B	Element wise Break-up of Project Cost for Transmission System	Yes
FORM-5C	Break-up of Construction/Supply/Service packages	Yes
FORM-5D	Details of elementwise cost	Yes
FORM-6	Financial Package upto COD	Yes
FORM-7	Details of Project Specific Loans	Not applicable and hence not enclosed
FORM-8	Details of Allocation of corporate loans to various transmission elements	Not applicable and hence not enclosed
FORM-9	Statement of Additional Capitalisation after COD	Yes
FORM-9A	Statement of capital cost	Yes
FORM-10	Financing of Additional Capitalisation	Yes
FORM-11	Calculation of Depreciation Rate	Yes
FORM-12	Statement of Depreciation	Yes
FORM-13	Calculation of Weighted Average Rate of Interest on Actual Loans	Yes
FORM-13A	Calculation of Interest on Normative Loans	Yes
FORM-13B	Calculation of Interest on Working Capital	Yes
FORM-14	Draw down Schedule for Calculation of IDC & Financing Charges	Yes
FORM-14A	Actual Cash Expenditure	Not applicable and hence not enclosed

Sl. No.	Information/Document	Tick
1	Certificate of incorporation, Certificate for Commencement of Business, Memorandum of Association, & Articles of Association ( For New Station setup by a company making tariff applications for the first time to CERC)	- Not Applicable -
2	Regionwise and Corporate audited Balance Sheet and Profit & Loss Accounts with all the Schedules. & annexures for the new Transmission System. & for the relevant years.	Consolidated Balancesheet of 'POWERGRID & Regional Balance Sheet of WR for FY 2012-13 is available on POWERGRID web site
3	Copies of relevant loan Agreements	
4	Copies of the approval of Competent Authority for the Capital Cost and	
5	Copies of the Equity participation agreements and necessary approval for the foreign equity.	Equity contribution by GOI (69.42%) and others(30.58%)
6	Copies of the BPTA/TSA with the beneficiaries, if any	Covered in petition
7	Detailed note giving reasons of time and cost over run, if applicable.	Covered in petition
8	Any other relevant information, (Please specify)	-Not Applicable -

